

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/14290/2024	M/S. INDIAN OIL CO. L.T.D. VS	SATYA SINDHU KASHYAP VS	// ()
2	D-ARBP/14292/2024	M/S. SARATHI KISAN SEVA KENDRA M/S. INDIAN OIL CORPN. LTD. VS	SATYA SINDHU KASHYAP VS	// ()
3	D-BLAPL/9347/2024	M/S. JEMAMANIU FUELS (KSK) GANGADHAR MALLICK VS	SAMARENDRA MOHANTY VS	// ABHAYACHANDPUR /72 /2024 ()
4	D-BLAPL/9353/2024	STATE OF ODISHA RAHITA MAJHI VS	RAGHUNATH MAHAKUD VS	// LANJIGARH /8 /2024 ()
5	D-BLAPL/9356/2024	STATE OF ODISHA CHITRASEN NAG VS	AKSHAYA KUMAR SAHOO VS	// PHULBANI SADAR /3 /2020 ()
6	D-BLAPL/9359/2024	STATE OF ODISHA MURALI HANTAL VS	SANGRAM KESHARI ROUT VS	// KORAPUT SADAR /129 /2023 ()
7	D-BLAPL/9361/2024	STATE OF ODISHA BADAL BHOI VS	GOREKHANATH DAS VS	// PURI TOWN /58 /2024 ()
8	D-BLAPL/9362/2024	STATE OF ODISHA NIRANJAN DASH VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /71 /2024 ()
9	D-BLAPL/9363/2024	STATE OF ODISHA FARU @ FARUK KHAN VS	AMRITA MISHRA VS	// DARGHA BAZAR /79 /2021 ()
10	D-BLAPL/9365/2024	STATE OF ODISHA AZIMULLAH KHAN VS	AMITABH NAIK VS	// DARGHA BAZAR /133 /2022 ()
11	D-BLAPL/9366/2024	STATE OF ODISHA SANTOSH SETHI VS	AMITAV TRIPATHY VS	// DASPALLA /235 /2023 ()
		STATE OF ODISHA		//

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12	D-BLAPL/9368/2024	SUDAM CHANDRA SETHY VS STATE OF ODISHA	PVS NANAJI ACHARY VS	PAPADAHANDI /37 /2024 () //
13	D-BLAPL/9371/2024	NILU PANDA VS STATE OF ODISHA	BHAKTA BHUSAN BARIK VS	DHAULI PS /85 /2019 () //
14	D-BLAPL/9374/2024	AJAY KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	ORKEL /207 /2021 () //
15	D-BLAPL/9377/2024	KUMBHAKARNA SAURA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /16 /2024 () //
16	D-BLAPL/9378/2024	SUNIL NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /73 /2024 () //
17	D-BLAPL/9394/2024	PARAMESWAR MUNDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	KISINDA /56 /2022 () //
18	D-BLAPL/9397/2024	KISHMAT SAIKH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT GRPS /4 /2019 () //
19	D-BLAPL/9405/2024	ALBIN SHAJI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	MUNIGUDA /30 /2024 () //
20	D-BLAPL/9406/2024	MUHAMMED SUHAIL T.N. VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /30 /2024 () //
21	D-BLAPL/9416/2024	MANUA BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /208 /2024 () //
22	D-BLAPL/9417/2024	KAILASH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
23	D-BLAPL/9420/2024	SAMARA MADKAMI	PRANAB KUMAR DAS	ORKEL /72 /2023

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		VS	VS	()
24	D-BLAPL/9421/2024	STATE OF ODISHA BISHNU @ BHISMA KHARA	PRANAB KUMAR DAS	// ORKEL /72 /2023
		VS	VS	()
25	D-BLAPL/9423/2024	STATE OF ODISHA RENJITH M.	S.S.RAY (2)	// MUNIGUDA /30 /2024
		VS	VS	()
26	D-BLAPL/9428/2024	STATE OF ODISHA GOBINDA PURTY	ABHISHEK DASH	// RARUAN /69 /2021
		VS	VS	()
27	D-BLAPL/9429/2024	STATE OF ODISHA ANIL KUMAR SINGH @ PHARULA	ABHISHEK DASH	// BADSAAHI /150 /2021
		VS	VS	()
28	D-BLAPL/9430/2024	STATE OF ODISHA IPSITA BEHURA	MANAS KUMAR CHAND	// BHADRAK TOWN /464 /2023
		VS	VS	()
29	D-BLAPL/9431/2024	STATE OF ODISHA BABULA MAJHI	AMIT BISWAL	// / /0
		VS	VS	()
30	D-BLAPL/9433/2024	STATE OF ODISHA RAJKUMAR NAYAK	SANJAY KUMAR PRADHAN	// / /0
		VS	VS	()
31	D-BLAPL/9434/2024	STATE OF ODISHA TANMAYA ROUT	ASHOK KUMAR BEHERA	// BINJHARPUR /417 /2023
		VS	VS	()
32	D-BLAPL/9438/2024	STATE OF ODISHA MITHUN MALI	SANJAY KUMAR PRADHAN	// / /0
		VS	VS	()
33	D-BLAPL/9439/2024	STATE OF ODISHA SUBHRANSHU PRADHAN	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
34	D-BLAPL/9445/2024	STATE OF ODISHA CHANDAN KUMAR SAHA	CHIRANJIB ROUT	// TALCHER TOWN /208 /2024
		VS	VS	()

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35	D-BLAPL/9449/2024	STATE OF ODISHA DINAKAR BISOI VS	AMITAV TRIPATHY VS	// MALKANGIRI /218 /2024 ()
36	D-BLAPL/9457/2024	STATE OF ODISHA PRAKASH BHEL VS	BISWARANJAN DALAI VS	// POTTANGI /129 /2022 ()
37	D-BLAPL/9458/2024	STATE OF ODISHA JHANGUDU JANI VS	SANGRAM KESHARI ROUT VS	// KORAPUT SADAR /165 /2023 ()
38	D-BLAPL/9462/2024	STATE OF ODISHA DHANESWAR BEHERA VS	PULAKESH MOHANTY VS	// CHOUDWAR /667 /2023 ()
39	D-BLAPL/9470/2024	STATE OF ODISHA AJIT BHOI VS	AMULYA RATNA PANDA VS	// DAMANJODI /75 /2022 ()
40	D-BLAPL/9472/2024	STATE OF ODISHA RAVIN KUMAR YADAV VS	KISHORE KUMAR MISHRA VS	// BHUBANESWAR G.R.P.S. /30 /2024 ()
41	D-BLAPL/9474/2024	STATE OF ODISHA IMTIYAZ HUSSEIN VS	SABYASACHI MISHRA VS	// JHUMPURA /66 /2024 ()
42	D-BLAPL/9475/2024	STATE OF ODISHA SHAGIR VS	ATANKA BHANJAN BARIK VS	// // ()
43	D-BLAPL/9478/2024	STATE OF ODISHA BULARI NAIK VS	PARTHA SARATHI NAYAK VS	// //0 ()
44	D-BLAPL/9480/2024	STATE OF ODISHA RANJIT SINGH @ TERU VS	SADASHIBA DASH VS	// KHANTAPADA /51 /2024 ()
45	D-BLAPL/9483/2024	STATE OF ODISHA BHASKAR SAGARIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// BOIPARIGUDA /18 /2020 () //

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46	D-BLAPL/9485/2024	NIRANJAN SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /95 /2024 () //
47	D-BLAPL/9486/2024	BULU NAYAK VS STATE OF ODISHA	ASHOK JENA VS	CHOUDWAR /560 /2022 () //
48	D-BLAPL/9488/2024	KHANDU PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BALLIGUDA /140 /2023 () //
49	D-BLAPL/9490/2024	KHALEK SK VS STATE OF ODISHA	PREETAM MISHRA VS	/ /0 () //
50	D-BLAPL/9498/2024	NARANA SAHU @ NARAYAN CH. SAHOO VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	AGARAPADA /78 /2022 () //
51	D-BLAPL/9501/2024	MONU @ MANU DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /443 /2023 () //
52	D-BLAPL/9507/2024	GAGAN BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL TOWN /966 /2023 () //
53	D-BLAPL/9508/2024	JULIA @ MANORANJAN MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KANPUR /63 /2021 () //
54	D-BLAPL/9513/2024	BIDYADHAR SAHU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /143 /2024 () //
55	D-BLAPL/9517/2024	IRSHAD K VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /64 /2024 () //
56	D-BLAPL/9521/2024	BIDYADHAR BARGE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /322 /2023 () //
57	D-BLAPL/9524/2024	ARYAN @ SACHIN KUMAR GUPTA	NALINI KANTA SAHOO	CHANDRASEKHARPUR /641 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/9530/2024	BAPUN @ CHITTARANJAN PANIGRAHI	ACHYUTANANDA PATTANAİK	SABARANG /38 /2024
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/9534/2024	JAYANTI BARAL @ SWAIN @ LIPI	BIJAY JENA	PARADEEP LOCK /51 /2024
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/9535/2024	RAMESWAR KISAN	SUSIL KUMAR PATTNAİK	GURUNDIA /14 /2024
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/9537/2024	SK. MUNA	GOUTAM CHARAN ROUT	NIALI /110 /2016
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/9539/2024	AMIT SAHOO @ DASA	SANJIB KUMAR BHANJADEO	KHURDA P.S. /84 /2024
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/9544/2024	RANJIT KUMAR DIGAL	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/9546/2024	RAMAKANTA MISHRA	GOUTAM CHANDRA ROUT	JHARBANDH /33 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	D-CMAPL/14095/2024	HURSHI @ HURSHIKESH MOHANTA	ADV	//
		VS	VS	()
		PAIRA MOHANTA		//
66	D-CMAPL/14242/2024	AMIYA KUMAR SWAIN	ADV.	//
		VS	VS	()
		NANDITA MOHANTY		//
67	D-CMP/14001/2024	LAXMI PATRA	SUSANTA KUMAR NAYAK	//
		VS	VS	()
		SANJULATA PATRA		//
68	D-CMP/14016/2024	BANAMALI SAHOO	KHETRA MOHAN DHAL	//
		VS	VS	()

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69	D-CMP/14055/2024	RINA SAHOO SABITA MISHRA VS	SUBHENDU KUMAR DAS VS	// // 0
70	D-CMP/14069/2024	AJIT PRASAD PUJARI NAMITA MANJARI TRIPATHY @ PANDA VS	SATRUGHNA DASH (A) VS	// // 0
71	D-CMP/14118/2024	PRAVASINI PANDA @ MISHRA SATYASISH SWAIN VS	H.V.B.R.K.DORA VS	// // 0
72	D-CMP/14279/2024	JAITUNA BIBI MAHANT SRI ABODH KISHORE DAS BABAJI VS	DHANANJAYA MUND VS	// // 0
73	D-CMP/14308/2024	EPARI VIMALA DEVI SANATAN MOHAPATRA VS	JYOTI PATNAIK VS	// // 0
74	D-CONTC/13923/2024	HARISH CHANDRA RATH BIPIN BIHARI MISHRA VS	ADV. VS	// // 0
75	D-CONTC/13929/2024	DR. ARABINDA KUMAR PADHEE, I.A.S. RAM BAHADUR LAMA VS	ADV. VS	// // 0
76	D-CONTC/13937/2024	ANUJ KUMAR DAS PATTANAIAK, DIRECTOR OF CULTURE, BBSR MANMATH KUMAR MALLIK VS	ADV. VS	// // 0
77	D-CONTC/13941/2024	S.ASWASTHY, I.A.S. SANTILATA SING VS	ADV. VS	// // 0
78	D-CONTC/13970/2024	S. ASWASTHY, I.A.S. TAPASWINI MAHALA VS	ADV. VS	// // 0
79	D-CONTC/13978/2024	DILLIP KUMAR MAJHI, O.A.S. LAXMI SAHOO VS	ADV. VS	// // 0
		RAJESH PRAVAKAR PATIL, COMMNR. B.M.C., BBSR		//

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80	D-CONTC/14015/2024	PRAMOD MALLIK VS KAILASH CHANDRA MAHALIK, O.A.S.(A)(J.B.)	NIRAKAR BEHERA VS	// 0 //
81	D-CONTC/14024/2024	RASANA MALLIK VS CHITTA RANJAN ROUT, COMMNR., EMPLOYEES, COMPENSATION CUM DY, LABOUR COMMNR., NAYAGARH	JUDHISTHIR SAHOO VS	// 0 //
82	D-CONTC/14027/2024	KARTIKESWAR MUDULI VS CHITTA RANJAN ROUT, COMMNR., FOR EMPLOYEES COMPENSATION CUM DY, DIVISIONAL LABOUR COMMNR., NAYAGARH	ADV VS	// 0 //
83	D-CONTC/14034/2024	SURAMA JANI VS CHITTA RANJAN ROUT, COMMNR., FOR EMPLOYEES, COMPENSATION CUM DY., DIVISIONAL LABOUR COMMNR.NAYAGARH	JUDHISTHIR SAHOO VS	// 0 //
84	D-CONTC/14067/2024	DEBABRATA SATAPATHY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
85	D-CONTC/14072/2024	BABITA DHIR VS BHABANI SANKAR CHAYANI, I.A.S.	ADV VS	// 0 //
86	D-CONTC/14075/2024	RAKESH KUMAR PRADHAN VS DEEPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI	ADV. VS	// 0 //
87	D-CONTC/14079/2024	KABITA DAS VS PRITIPARNA MISHRA, O.A.S.	ADV. VS	// 0 //
88	D-CONTC/14099/2024	PRADEEP KUMAR PANDA VS ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS, ODISHA	ADV VS	// 0 //
89	D-CONTC/14100/2024	NIRANJAN MISHRA VS PRAMOD KUMAR KAR, BLOCK EDUCATION OFFICER, PURI	ADV. VS	// 0 //
90	D-CONTC/14101/2024	RABINARAYAN PATI VS ASWATHY S, I.A.S	ADV VS	// 0 //
91	D-CONTC/14107/2024	ASWINI KUMAR MISHRA	ASHOK KUMAR SARANGI	//

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		VS	VS	0
92	D-CONTC/14114/2024	SANJAY KUMAR SINGH, I.A.S. JYOSTNARANI PRADHAN	ADV.	//
		VS	VS	0
93	D-CONTC/14119/2024	S.AWASTHI, SECY. TO GOVT., S AND ME DEPT. MOHAN KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
94	D-CONTC/14121/2024	ARAVINDA AGARWAL, I.A.S. BARNABA PRADHAN	ADV.	//
		VS	VS	0
95	D-CONTC/14191/2024	SART SABAR, OAS PITABAS MAHAPATRA	ADV	//
		VS	VS	0
96	D-CONTC/14194/2024	ASWATHI S, I.A.S. JAYAMAL NAIK	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
97	D-CONTC/14196/2024	P.ANVESHA REDDY,COLLECTOR-CUM-DISTRICT MAGISTRATE,KALAHANDI BINOD BIHARI MOHAPATRA	ADV	//
		VS	VS	0
98	D-CONTC/14197/2024	ASWATHI S, I.A.S. MAHENDRA KUMAR PRADHAN	ADV.	//
		VS	VS	0
99	D-CONTC/14199/2024	SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, BBSR KESHAB CHANDRA PARIDA	ADV	//
		VS	VS	0
100	D-CONTC/14201/2024	ASWATHI S, I.A.S. RENU MALLICK	ADV.	//
		VS	VS	0
101	D-CONTC/14203/2024	BHABANI SHANKAR CHAYANI, I.A.S. UMESH CHANDRA OJHA	ADV	//
		VS	VS	0
102	D-CONTC/14207/2024	ASWATHI S, I.A.S. ARUNA ROUT	ADV.	//
		VS	VS	0

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103	D-CONTC/14208/2024	ASWATHY S., I.A.S. SAHADEBA PARIDA VS	ADV VS	// // 0
104	D-CONTC/14211/2024	ARABINDA AGRAWAL, I.A.S. DAMAYANTI PARIDA VS	ADV VS	// // 0
105	D-CONTC/14240/2024	ASWATHI S, I.A.S. KALIA BEHERA VS	ADV. VS	// // 0
106	D-CONTC/14243/2024	ANU GARG, I.A.S. GOPAL CHANDRA SAHU VS	ADV VS	// // 0
107	D-CONTC/14245/2024	ANU GARG, I.A.S PRIYAMBADA TRIPATHY VS	ADV. VS	// // 0
108	D-CONTC/14247/2024	ANU GARG, I.A.S. BHAGIRATHI DASH VS	ADV VS	// // 0
109	D-CONTC/14251/2024	ANU GARG, I.A.S. NAKULA DALEI VS	ADV VS	// // 0
110	D-CONTC/14252/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., GOVT. R AND D.M, DEPT. PABITRA KUMAR DAS VS	ADV VS	// // 0
111	D-CONTC/14254/2024	NIBEDITA PANY, O.E.S., D.E.O, JAJPUR BASANTA KUMAR PRAHARAJ VS	ADV VS	// // 0
112	D-CONTC/14295/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., R AND D.M, DEPT. ARABINDA SAHANI VS	ADV. VS	// // 0
113	D-CONTC/14296/2024	ASHISH ISHWAR PATIL, I.A.S. JYOTI BIKASH BEHERA VS	ADV VS	// // 0
		RABINARAYAN MISHRA, DISTRICT WELFARE OFFICER KANDHAMAL PHULBANI, ST AND SC, DEVELOPMENT		//

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114	D-CRLA/9346/2024	SUDHIR PUTEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA SADAR /135 /2021 () //
115	D-CRLA/9350/2024	BIKASH NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /686 /2017 () //
116	D-CRLA/9390/2024	NARASINGHA GOUDA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KABISURYANAGAR /241 /2020 () //
117	D-CRLA/9401/2024 CRLA/274/2024	BANCHHANIDHI SATPATHY VS STATE OF ODISHA(VIG.)	SANTOSH KUMAR DWIVEDY VS	BALASORE VIGILANCE /17 /2017 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000003/2017
118	D-CRLA/9455/2024	GANESH CHANDRA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SINGLA /103 /2020 () //
119	D-CRLA/9460/2024	KAN JUDAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //
120	D-CRLA/9463/2024	INDRAMANI DHRUA VS STATE OF ODISHA(VIG.)	NAMITA NAIK VS	SAMBALPUR VIGILANCE /94 /2014 () //
121	D-CRLA/9466/2024	KAUSHALYA DHRUA VS STATE OF ODISHA(VIG.)	NAMITA NAIK VS	SAMBALPUR VIGILANCE /94 /2014 () //
122	D-CRLA/9504/2024	HALDHAR DASH VS STATE OF ODISHA	OM SWARUP VS	/ /0 () //
123	D-CRLA/9518/2024	MAHAMAD GULREZ VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ORKEL /177 /2021 () //
124	D-CRLA/9529/2024	NAKULA NAYAK VS STATE OF ODISHA	KALPATARU MISHRA VS	AMBADOLA /61 /2019 () //
125	D-CRLMA/9380/2024	SUKANTA KUMAR JENA	DEBASIS TRIPATHY	KHURDA VIGILANCE /5 /2022

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		VS	VS	()
		STATE OF ODISHA(VIG.)		//
126	D-CRLMC/9349/2024	K. VENUGOPAL@K. VENUGOPAL RAO	SOUBHAGYA KUMAR DASH	GARBANDHA /99 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMC/9351/2024	DEBABRATA MOHANTY	SATYA PRAKASH SATAPATHY	CHANDAKA P.S. /63 /2024
		VS	VS	()
		STATE OF ODISHA		//
128	D-CRLMC/9386/2024	KUNA PATRA @ SUSHANTA KUMAR PATRA	MANAS KUMAR CHAND	SINAPALI /34 /2003
		VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMC/9399/2024	GOURANGA CHARAN DAS @ GOURANGA CHANDRA DAS @ GOUR	SUSHANTA HARICHANDAN	EOW,BHUBANESWAR /5 /2019
		VS	VS	()
		STATE OF ODISHA		//
130	D-CRLMC/9403/2024	ARUN AGRAWAL	MANAS KUMAR CHAND	//
		VS	VS	()
		UNION OF INDIA		//
131	D-CRLMC/9407/2024	DAITARI SAHOO@ DAITARY SAHOO	RAGHUNATH BISWAL	MANGALA BAG /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	D-CRLMC/9415/2024	SUDHANSU SEKHAR SWAIN	BICHITRA NARAYANA SATAPATHY	ABHAYACHANDPUR /58 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	D-CRLMC/9426/2024	NADEEM AKHTAR	SATYA PRAKASH SATAPATHY	MANCHESWAR P.S. /70 /2024
		VS	VS	()
		STATE OF ODISHA		//
134	D-CRLMC/9443/2024	KANCHIA@SARAT SAHU	ASHOK KUMAR SARANGI	JAJPUR SADAR /133 /2019
		VS	VS	()
		STATE OF ODISHA		//
135	D-CRLMC/9446/2024	SANTOSH KUMAR ACHARYA	DEEPAK KU SAHOO	AUL /29 /2019
		VS	VS	()
		STATE OF ODISHA		//
136	D-CRLMC/9450/2024	SWETA PATTNAYAK	SARATHI JYOTI MOHANTY	CYBER CRIME AND ECONOMIC OFFENCES /28 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/9465/2024	STATE OF ODISHA SAPTESWAR KHATUA VS	NIRANJAN PANDA VS	// / /0 ()
138	D-CRLMC/9469/2024	STATE OF ODISHA MALAYA KUMAR SAMAL VS	AMULYA RATNA PANDA VS	// / /0 ()
139	D-CRLMC/9493/2024	BIBEKANANDA SAMAL SHAKEEB AKHTAR VS	RASHMIKANTA MAHALIK VS	// CHAMPUA /70 /2023 ()
140	D-CRLMC/9494/2024	STATE OF ODISHA GANESH CHANDRA BHUYAN VS	BHABANI SANKAR DAS VS	// JALESWAR /260 /2022 ()
141	D-CRLMC/9505/2024	STATE OF ODISHA MANGULI CHARAN ROUT VS	DIPTIREKHA NANDA VS	// BHUBANESWAR VIGILANCE /19 /2013 ()
142	D-CRLMC/9509/2024	STATE OF ODISHA(VIG.) SARADA PRASAD SAMANTARAY VS	ACHYUTANANDA PATTANAIAK VS	// BALIANTA P.S. /125 /2018 ()
143	D-CRLMC/9510/2024	STATE OF ODISHA RABI NARAYAN RATH VS	PRINCE PATNAIK VS	// / /0 ()
144	D-CRLMC/9516/2024	ASSISTANT DIRECTOR(PMLA), ENFORCEMENT DIRECTORATE, BBSR RANJIT SINGH VS	JAJATI KESHARI KHUNTIA VS	// SORO /547 /2022 ()
145	D-CRLMC/9523/2024	STATE OF ODISHA SARADA PRASAD SAMANTARAY VS	ACHYUTANANDA PATTANAIAK VS	// BALIANTA P.S. /126 /2018 ()
146	D-CRLMC/9532/2024	STATE OF ODISHA MANOJ KUMBHAR VS	JNYANANANDA PANDA VS	// / /0 ()
147	D-CRLMP/9375/2024	STATE OF ODISHA JANAKI BISWAL VS	DEBA KUMAR RATH VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMP/9392/2024	JAGABANDHU BISWAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ / 0 0 //
149	D-CRLMP/9395/2024	ASHOK SAHA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ / 0 0 //
150	D-CRLMP/9396/2024	RONALI PANIGRAHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ / 0 0 //
151	D-CRLMP/9410/2024	PRIYANKA SETHY VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	/ / 0 0 //
152	D-CRLMP/9412/2024	KABIR TENEJA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	/ / 0 0 //
153	D-CRLMP/9422/2024	SUJITA RATH VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	/ / 0 0 //
154	D-CRLMP/9440/2024	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	/ / 0 0 //
155	D-CRLMP/9468/2024	SAHEBA SULTANA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	/ / 0 0 //
156	D-CRLMP/9484/2024	SOJEDA BIBI VS STATE OF ODISHA	PRAVASH CH JENA VS	/ / 0 0 //
157	D-CRLMP/9514/2024	K.VENUGOPALAN NAIR VS STATE OF ODISHA	SATYABRATA DASH VS	/ / 0 0 //
158	D-CRLMP/9522/2024	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ / 0 0 //
159	D-CRLREV/9424/2024	DASARATHI @ DASARATH SAMAL @ DASHARATH SAMAL	DHANANJAYA NAYAK	BALLIGUDA /147 /2004

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLREV/9528/2024	SUJIT KUMAR MOHANTY	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
		SUBHAJINI MOHANTY		//
161	D-CRP/14023/2024	SATYAJIT PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		SIDHARTHA PRADHAN		//
162	D-FAO/14046/2024	M/S. NEW INDIA ASSURANCE CO. L.T.D.	SOUMENDRA KUMAR GHOSE	//
		VS	VS	0
		CHITTA RANJAN DASH		//
163	D-FAO/14154/2024	D.M, M/S. ORIENTAL INSURANCE CO.L.T.D	SOMNATH ROY	//
		VS	VS	0
		JIBAN BAL		//
164	D-JCRLA/9360/2024 JCRLA/44/2024	LUSURI MUNDA	ADV.	BHADRAK RURAL /581 /2020
		VS	VS	A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000008/2021
165	D-JCRLA/9370/2024 JCRLA/45/2024	BETALI @ BETAL @ BENTAL @ ANAM @ RENT MUNDA	ADV.	BHADRAK RURAL /581 /2020
		VS	VS	A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000008/2024
166	D-JCRLA/9372/2024 JCRLA/46/2024	BABULI MOHANTY	ADV.	JHARSUGUDA /499 /2021
		VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		Spl/0000081/2021
167	D-MACA/14047/2024	BABITA GOSWAMI	BISHNU BRATA SINGH	//
		VS	VS	0
		MAJIBUR RAHAMAN		//
168	D-MACA/14083/2024	SULOCHANA BHOI	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		PURASTAM MALLIK		//
169	D-MACA/14084/2024	GEETA DEVI	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		ZACHARIAS EKKA		//
170	D-MACA/14173/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-MATA/14096/2024	JYOTSNAMAYTEE NAYAK PRAJNAMAYEE NIBEDITA VS ARUP KUMAR SWAIN	ANJAN KUMAR BISWAL VS	// // 0 //
172	D-MATA/14125/2024	MADHUSMITA SATAPATHY VS AJIT KUMAR SATAPATHY	BESWAJIT PARIDA VS	// 0 //
173	D-MATA/14226/2024	SAYED ABDUL KALAM VS RANA KASAR	SRINIBASH SATAPATHY VS	// 0 //
174	D-MSA/14304/2024	NUA DELHI TRIPURA GADI VS TASOTOSA MISHRA	BIDYADHAR PRADHAN VS	// 0 //
175	D-RPFAM/14090/2024	YENNU (MADAKA) PADMINI VS YENNU SRIDHAR @ ANANDA RAJ	GOPINATH MISHRA VS	// 0 //
176	D-RSA/14085/2024	HAREKRUSHNA BHUYAN VS PRASANNA BHUYAN	SUSANTA KUMAR JETHY VS	// 0 //
177	D-RSA/14164/2024	SINDHUMATI MOHANTA VS KSHIROD CHANDRA MOHANTA	SUKANTA KUMAR NAYAK VS	// 0 //
178	D-RVWPET/14178/2024	PRATAP BEURA VS RAJKISORE BEURA	AMIT PRASAD BOSE VS	// 0 //
179	D-TRP(C)/14149/2024	SMRUTI CHANDINI BHOI VS GIRISH SAHU	JYOTI RANJAN DEO VS	// 0 //
180	D-WA/13928/2024	STATE OF ODISHA VS RABINDRANATH PATRA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
181	D-WA/13945/2024	STATE OF ODISHA VS KASHINATH MAHAPATRA	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //

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182	D-WA/13987/2024	STATE OF ODISHA VS JIBARDHAN PATEL	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
183	D-WA/13989/2024	STATE OF ODISHA VS ASHOK KUMAR SWAIN	TARUN PATNAIK,A.S.C VS	// 0 //
184	D-WA/14014/2024	VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR VS DR.BIJAYA KUMAR MISHRA	MANOJ KUMAR KHUNTIA VS	// 0 //
185	D-WA/14018/2024	STATE OF ODISHA VS SK. AHESAN ULLA	TARUN PATNAIK, A.S.C. VS	// 0 //
186	D-WA/14022/2024	VICE CHANCELLOR, O.U.A.T., BBSR VS DR. ABHAYA KUMAR KAR	MANOJ KUMAR KHUNTIA VS	// 0 //
187	D-WA/14030/2024	STATE OF ODISHA VS AJIT KUMAR MISHRA	TARUN PATNAIK,A.S.C VS	// 0 //
188	D-WA/14035/2024	STATE OF ODISHA VS JAYAKRUSHNA PANDA	TARUN PATNAIK,A.S.C VS	// 0 //
189	D-WA/14045/2024	STATE OF ODISHA VS GITANJALI PATEL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
190	D-WA/14062/2024	STATE OF ODISHA VS PUSPALATA SARANGI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
191	D-WA/14078/2024	STATE OF ODISHA VS ASHOK KUMAR MOHANTY	SONAK MISHRA, A.S.C. VS	// 0 //
192	D-WA/14082/2024	STATE OF ODISHA VS DR. BHARATI MOHANTY	BIPLAB MOHANTY,A.G.A VS	// 0 //
193	D-WA/14105/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//

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		VS	VS	0
194	D-WA/14120/2024	ABHIMANYU JENA MALAY BARIK	PRABIR KUMAR RAY	//
		VS	VS	0
195	D-WA/14122/2024	EXECUTIVE ENGINEER, JAGATSINGHPUR STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
196	D-WA/14124/2024	MANASI MISHRA STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
197	D-WA/14158/2024	IVATURI PERA RAJU UMAKANTA PADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
198	D-WA/14182/2024	STATE OF ODISHA GOVERNING BODY OF BAJI ROUT MEMORIAL COLLEGE, DHENKANAL	ADITYA MISHRA	//
		VS	VS	0
199	D-WA/14221/2024	STATE OF ODISHA STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	//
		VS	VS	0
200	D-WA/14232/2024	ACHYUT KUMAR BHOI STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
201	D-WA/14244/2024	BICHITRANANDA PATRA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
202	D-WA/14258/2024	NIRANJAN ROUT STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
203	D-WA/14262/2024	GOURANGA PARIDA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
204	D-WA/14275/2024	DASRATHI RAM DORA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0

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205	D-WA/14287/2024	BATA KISHORE SWAIN STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // 0
206	D-WA/14289/2024	BANSIDHAR DASH CHIEF EXECUTIVE, ODISHA SPACE APPLICATIONS CENTER (OPSAC), BBSR VS	PRAKASH KUMAR NAYAK VS	// // 0
207	D-WA/14299/2024	PRADIPTA MISHRA STATE OF ODISHA VS	SAILAZA NANDAN DAS,A.S.C VS	// // 0
208	D-WA/14310/2024	BISWANATH TRIPATHY STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // 0
209	D-WA/14313/2024	S.K. IMDAD ALLI STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
210	D-WP(C)/13922/2024	RAMESH CHANDRA PATI PANDAY BAG @ BHOE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
211	D-WP(C)/13924/2024	STATE OF ODISHA SURUMATI BAG @ BHOE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
212	D-WP(C)/13925/2024	STATE OF ODISHA BHAWANI SHANKAR CHOUDHURY VS	BHOJARAJ SETH VS	// // 0
213	D-WP(C)/13926/2024	STATE OF ODISHA CHITRA LUHAR @ PARABHOE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
214	D-WP(C)/13927/2024	STATE OF ODISHA SUSHRITA CHOUDHURY VS	BHOJARAJ SETH VS	// // 0
215	D-WP(C)/13930/2024	STATE OF ODISHA TARANISEN PATRA VS STATE OF ODISHA	LUCKY MOHANTY VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/13931/2024	MANUA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
217	D-WP(C)/13932/2024	SUBASH CHANDRA KHADANGA VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
218	D-WP(C)/13933/2024	AJAY KUMAR SAMAL VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
219	D-WP(C)/13934/2024	HADU MAJHI @ KUNTI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	D-WP(C)/13935/2024	MADHU BAG @ BHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
221	D-WP(C)/13936/2024	SWATI DASH VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
222	D-WP(C)/13938/2024	AMAR PATEL VS SUB COLLECTOR CUM CERTIFICATE OFFICER, BARGARH	BHARAT BHUSAN ROURTRAY VS	// 0 //
223	D-WP(C)/13939/2024	CHAMPA PARABHOIE @ LUHAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
224	D-WP(C)/13940/2024	JYOTI PRAKASH DASH VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
225	D-WP(C)/13942/2024	SANDEEP KUMAR PANDA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// 0 //
226	D-WP(C)/13943/2024	MANASI BAG @ BHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
227	D-WP(C)/13944/2024	M/S. CHARIDHAM COMPANY	UMESH CHANDRA BEHURA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WP(C)/13946/2024	ADDL. COMMISSIONER OF CT AND GST(APPEAL) RAJA SAHEB	JYOTI PATNAIK	//
		VS	VS	0
229	D-WP(C)/13947/2024	RESERVE BANK OF INDIA, BBSR RAGHUNATH LUHAR @ PARABHOE	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
230	D-WP(C)/13948/2024 WP(C)/7514/2024	STATE OF ODISHA SATYANARAYAN PRAHARAJ	RAM PRASHAN DASH	//
		VS	VS	0
231	D-WP(C)/13949/2024	THE MANAGING DIRECTOR, OMFED, BBSR MANINDRA KUANR	PRASANTA KUMAR MOHANTY (2)	//
		VS	VS	0
232	D-WP(C)/13950/2024	STATE OF ODISHA CHANDRAMANI MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
233	D-WP(C)/13951/2024	STATE OF ODISHA BHASKAR MAJHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
234	D-WP(C)/13952/2024	STATE OF ODISHA BIRANCHI BHATI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
235	D-WP(C)/13953/2024	STATE OF ODISHA MINATI KUMARI SINGHBHOI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
236	D-WP(C)/13954/2024	STATE OF ODISHA DILLIP KUMAR ASH	MANOJ KUMAR PANDA	//
		VS	VS	0
237	D-WP(C)/13955/2024	PUNJAB NATIONAL BANK, BALASORE SANTOSH KUMAR PANDA	PREMANANDA MOHANTY	//
		VS	VS	0
238	D-WP(C)/13956/2024	PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA GIRI BAG@BHOE	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/13957/2024	STATE OF ODISHA GURESWAR BISHI VS	ARJUNA CHARANA BEHERA VS	// // 0
240	D-WP(C)/13958/2024	STATE OF ODISHA PRAFULLA CHANDRA SAHOO VS	PREMANANDA MOHANTY VS	// // 0
241	D-WP(C)/13959/2024	PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA M/S.CHARIDHAM COMPANY VS	UMESH CHANDRA BEHURA VS	// // 0
242	D-WP(C)/13960/2024	ADDL. COMMISSIONER OF CT AND GST(APPEAL) BAIKUNTHA NAIK VS	PABITRA KUMAR NAYAK VS	// // 0
243	D-WP(C)/13961/2024	STATE OF ODISHA PRAKASH CHANDRA SAHU VS	PREMANANDA MOHANTY VS	// // 0
244	D-WP(C)/13962/2024	PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA PRAKASH SETHI VS	PABITRA KUMAR NAYAK VS	// // 0
245	D-WP(C)/13963/2024	STATE OF ODISHA BASUDEV SAHOO VS	KEDAR SANKAR SAHU VS	// // 0
246	D-WP(C)/13964/2024	UNION OF INDIA DHARANIDHAR SAHOO VS	PREMANANDA MOHANTY VS	// // 0
247	D-WP(C)/13965/2024	PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA ALEKHA KUMAR SWAIN VS	GOPAL KRUSHNA NANDA VS	// // 0
248	D-WP(C)/13966/2024	UNION OF INDIA K.RAGHUNADHAM SUBUDHI VS	ANISH ANKUR MISHRA VS	// // 0
249	D-WP(C)/13967/2024	STATE BANK OF INDIA, ASKA ROAD MAHESWAR KISAN VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/13968/2024	M/S. S N MOHANTY, BARBIL , KEONJHAR VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
251	D-WP(C)/13969/2024	DUKHISHYAM DEHURY VS PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA	PREMANANDA MOHANTY VS	// 0 //
252	D-WP(C)/13971/2024	JAGADISH HALABA VS ROAD TRANSPORT OFFICER, KORAPUT	DIPTI RANJAN SWAIN VS	// 0 //
253	D-WP(C)/13972/2024 WP(C)/7580/2024	KUNTALA MALLIK VS BHARATI BEHERA	PRASANTA KUMAR SATAPATHY VS	// 0 //
254	D-WP(C)/13973/2024	RITANJALI JHANKAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	D-WP(C)/13974/2024	SUNANDA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
256	D-WP(C)/13975/2024 WP(C)/7525/2024	RANJAN KUMAR BARIK VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
257	D-WP(C)/13976/2024 WP(C)/7520/2024	M/S. BALASORE ALLOYS LTD, BALASORE VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
258	D-WP(C)/13977/2024	AMIYA KUMAR JENA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
259	D-WP(C)/13979/2024	SUCHISMITA PRADHAN VS GENERAL MANAGER	BHABANI SANKAR DAS VS	// 0 //
260	D-WP(C)/13980/2024	MADHUCHHANDA ROUT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
261	D-WP(C)/13981/2024	DINGAR KUMBHAR	AMBIKA PRASAD RAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/13982/2024	SUDARSAN PUTHAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/13983/2024	BIROKISHOR DASH	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
264	D-WP(C)/13984/2024	BIRANCHI SAHU	SWAPNA KUMAR OJHA	//
		VS	VS	0
		PRINCIPAL SECY TO GOVT, PANCHAYATI RAJ AND DRINKING WATER		//
265	D-WP(C)/13985/2024	RANJEET JAISWAL	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/13986/2024	KANTI MAJHI	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/13988/2024	DILLIP KUMAR RAY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/13990/2024	SANDHYA BALA PATTANAIAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/13991/2024	SADASIBA SAHU	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
270	D-WP(C)/13992/2024	BARSHA PRADHAN	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/13993/2024	SISIR KUMAR BEHERA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/13994/2024	DIBYA LOCHAN PATEL	GOURI KUMAR RATH	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/13995/2024	STATE OF ODISHA MAMATA DAS VS	NIRANJAN NAYAK VS	// // 0
274	D-WP(C)/13996/2024	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0
275	D-WP(C)/13997/2024	STATE OF ODISHA SANJIT KIUMAR DAS VS	ARUN KUMAR PATRA VS	// // 0
276	D-WP(C)/13998/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	SWAPNA KUMAR OJHA VS	// // 0
277	D-WP(C)/13999/2024	STATE OF ODISHA GANGADHAR SA VS	SIBA PRASAD PATRA VS	// // 0
278	D-WP(C)/14000/2024	MCL, SAMBALPUR JAYANTA KUMAR SINGHA VS	NIRANJAN NAYAK VS	// // 0
279	D-WP(C)/14002/2024	STATE OF ODISHA UMESH CHANDRA MAJHI VS	SWAPNA KUMAR OJHA VS	// // 0
280	D-WP(C)/14003/2024	UNION OF INDIA BISWASHREE PANDA VS	KARUNAKAR RATH VS	// // 0
281	D-WP(C)/14004/2024	COMMISSIONER-CUM- SECY, PANCHAYATI RAJ PRAMOD KUMAR MOHAPATRA VS	NIRANJAN NAYAK VS	// // 0
282	D-WP(C)/14005/2024	STATE OF ODISHA KUMUDA BANDHU PRADHAN VS	SIBA PRASAD PATRA VS	// // 0
283	D-WP(C)/14006/2024	MCL, SAMBALPUR NARENDRA ROUT VS	PRAFULLA KUMAR BISWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/14007/2024	MANJUBLA ROUT VS COLLECTOR CUM DIST.MAGISTRATE	KARUNAKAR RATH VS	// 0 //
285	D-WP(C)/14008/2024	JAYANATH PRADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
286	D-WP(C)/14009/2024	SWOSTI MAHILA BIKASH PARISAD, CUTTACK VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
287	D-WP(C)/14010/2024	ABHAYA KUMAR SAHU VS ADDITIONAL CHIEF SECY., FD, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
288	D-WP(C)/14011/2024	SARASWATI DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
289	D-WP(C)/14012/2024	RENUKA BAGH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
290	D-WP(C)/14013/2024	SUDURU SAHU VS ADDITIONAL CHIEF SECY., FD, BBSR,	SWAPNA KUMAR OJHA VS	// 0 //
291	D-WP(C)/14017/2024	SUDHIR KUMAR BHUSAN VS ADDITIONAL CHIEF SECY., TO GOVT OF ODISHA, FD, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
292	D-WP(C)/14019/2024	CHINTADU PREMANATH VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
293	D-WP(C)/14020/2024	THE BHARATIYA BIKASH PARISAD, GANJAM VS THE ECI OF INDIA, NEW DELHI	GOPAL PRASAD JENA VS	// 0 //
294	D-WP(C)/14021/2024	RAMESH CHANDRA PRUSTY VS ADDITIONAL CHIEF SECY., TO GOVT., OF ODISHA, FD, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
295	D-WP(C)/14025/2024	NEPAL CHHATRIA	SAHASRA JYOTI NANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
296	D-WP(C)/14026/2024	SOUMYA RANJAN DAS	PRADIP KUMAR DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/14028/2024	SUSANTA KUMAR DAS	RAGHUNATH DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/14029/2024	RANJIT MISHRA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/14031/2024	GANESH CHANDRA MAHARAJ	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/14032/2024	RENUBALA BALIAR SINGH	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/14033/2024	MEENA KUMAR SHARMA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/14036/2024	SATYABHAMA LENKA	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/14037/2024	PARTHA PARTIM KARMAKAR	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		ODISHA UNIVERSITY OF TECHNOLOGY AND RESERCH, BBSR		//
304	D-WP(C)/14038/2024	PRAKASH KUMAR PADHEE	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/14039/2024	CHAKRADHAR PATRA	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/14040/2024	BAINETRI KONHAR	LAXMAN PRADHAN	//
		VS	VS	0

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307	D-WP(C)/14041/2024	SASMITA PRADHAN BASUDEV PADHI VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// // 0 //
308	D-WP(C)/14042/2024	MANAS RANJAN PATRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
309	D-WP(C)/14043/2024	BRUNDABATI BARIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
310	D-WP(C)/14044/2024	BHUPENDRA KUMAR PATRA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
311	D-WP(C)/14048/2024	AJODHYA BARIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
312	D-WP(C)/14049/2024	SANJU BUDEK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
313	D-WP(C)/14050/2024	NALU SAHOO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
314	D-WP(C)/14051/2024	ORISSA SOCIO EDUCATIONAL TRUST, SUNDERGARH VS UNION OF INDIA	ABHAS MOHANTY VS	// 0 //
315	D-WP(C)/14052/2024	KALYANI BARAL VS SAMEER KUMAR NAYAK	SUVALAXMI DEVI VS	// 0 //
316	D-WP(C)/14053/2024	PURNA CHANDRA DASH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
317	D-WP(C)/14054/2024	NIRANJAN PATRA VS ADDITIONAL CHIEF SECY TO GOVT. OF ODISHA, BBSR	SWAPNA KUMAR OJHA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/14056/2024	DR. NALINI DEI VS SECRETARY TO GOVT., HEALTH AND FAMILY WELFARE DEPT., BBSR,KHURDA	RAMA KRISHNA BISOI VS	// 0 //
319	D-WP(C)/14057/2024	BINODINI PANDA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
320	D-WP(C)/14058/2024	KRUSHNA CHANDRA PANDA VS ADDITIONAL CHIEF SECY TO GOVT. OF ODISHA, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
321	D-WP(C)/14059/2024	NALINI KANTA RAY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
322	D-WP(C)/14060/2024	KUNJALATA JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
323	D-WP(C)/14061/2024	HARI HARA SETHI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
324	D-WP(C)/14063/2024	KRUSHNA CHANDRA SWAIN VS COMMNR CUM SECY, FOOD SUPPLYAND CONSUMER WELFARE DEPT, BBSR	ASHOK KUMAR BEHERA VS	// 0 //
325	D-WP(C)/14064/2024	M/S. FORTUNE GROUP, BHADRAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
326	D-WP(C)/14065/2024	LAMBODAR MALIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
327	D-WP(C)/14066/2024	NABAKISHORE DAS VS STATE OF ODISHA.	SURYAKANTA DASMOHAPATRA VS	// 0 //
328	D-WP(C)/14068/2024	PRAFULLA KUMAR PANDA VS ADDL.CHIEF SECY TO GOVT OF ODISHA, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
329	D-WP(C)/14070/2024	NALINI BEHERA	JYOTI PATNAIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/14071/2024	STATE OF ODISHA MIRA DEBI SINGH	ARUN KUMAR PATRA	//
		VS	VS	0
331	D-WP(C)/14073/2024	STATE OF ODISHA AJANTA ROUT	JYOTI PATNAIK	//
		VS	VS	0
332	D-WP(C)/14074/2024	STATE OF ODISHA M/S. FORTUNE GROUP, BHADRAK	ANUP NARAYAN MOHANTY	//
		VS	VS	0
333	D-WP(C)/14076/2024	UNION OF INDIA MANAS RANJAN NAYAK	ARUN KUMAR PATRA	//
		VS	VS	0
334	D-WP(C)/14077/2024	STATE OF ODISHA JAYAKRUSHNA HARICHANDAN	ANAM CHARAN PANDA	//
		VS	VS	0
335	D-WP(C)/14080/2024	STATE OF ODISHA DILIP KUMAR MAHATRAY	ANAM CHARAN PANDA	//
		VS	VS	0
336	D-WP(C)/14081/2024	STATE OF ODISHA BAIKUNTHA PATRA	MAHESWAR MOHANTY	//
		VS	VS	0
337	D-WP(C)/14086/2024	STATE OF ODISHA DHANESWAR PATRA	ANAM CHARAN PANDA	//
		VS	VS	0
338	D-WP(C)/14087/2024	STATE OF ODISHA SURESH KUMAR BHOI	ANAM CHARAN PANDA	//
		VS	VS	0
339	D-WP(C)/14088/2024	STATE OF ODISHA BHUBANESWAR NAYAK	JUDHISTHIR SAHOO	//
		VS	VS	0
340	D-WP(C)/14089/2024	STATE OF ODISHA BIRAT CHANDRA DAGARA	SAIBRATA RATH	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/14091/2024	UNION OF INDIA ANUPAMA DALAI VS SECRETARY, STATE TRANSPORT AUTHORITY, CUTTACK	TUSAR KANTA MISHRA VS	// // 0 //
342	D-WP(C)/14092/2024	MUKUL KUMAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
343	D-WP(C)/14093/2024	BASANTA KUMARI DASH VS STATE OF ODISHA	TEJ KUMAR VS	// 0 //
344	D-WP(C)/14094/2024	SAIRAM APAT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
345	D-WP(C)/14097/2024	KAUSTAB PATTNAIK VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
346	D-WP(C)/14098/2024	NISTHA CHANDRA NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
347	D-WP(C)/14102/2024	DUSHMANTA KUMAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
348	D-WP(C)/14103/2024	G. SUCHITRA REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
349	D-WP(C)/14104/2024	BHARAT PRUSTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
350	D-WP(C)/14106/2024	KHULANA DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
351	D-WP(C)/14108/2024	G. NALINI REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/14109/2024	HARIBANDHU SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
353	D-WP(C)/14110/2024	ANJU DEVI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
354	D-WP(C)/14111/2024	BASANTILATA NAYAK VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// 0 //
355	D-WP(C)/14112/2024	RABINDRA NATH SAHU VS STATE OF ODISHA	BHOLANATH SHADANGI VS	// 0 //
356	D-WP(C)/14113/2024	PRADYUMNA SAGAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
357	D-WP(C)/14115/2024	SUSANTA KUMAR MOHARANA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
358	D-WP(C)/14116/2024	MANORANJAN MOHANTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
359	D-WP(C)/14117/2024	BIPIN BIHARI DEHURI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
360	D-WP(C)/14123/2024	PRAFULLA KUMAR MULIA VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
361	D-WP(C)/14126/2024	SABITRI MAHANANDA@TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
362	D-WP(C)/14127/2024	NAMITA PRADHAN VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
363	D-WP(C)/14128/2024	SUKANTA KUMAR BRAHMA	RABINDRA KUMAR PATNAIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/14129/2024	P.C.C.F, ODISHA, BBSR SANJU MAHANANDA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
365	D-WP(C)/14130/2024	STATE OF ODISHA LOCHANE SAGARIA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
366	D-WP(C)/14131/2024	STATE OF ODISHA KISHOR CHANDRA TRIPATHY	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
367	D-WP(C)/14132/2024	STATE OF ODISHA ASHISH BAGHEL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
368	D-WP(C)/14133/2024	STATE OF ODISHA BHAKTA CHARAN BHOI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
369	D-WP(C)/14134/2024	STATE OF ODISHA CHUDAMANI SAGARIA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
370	D-WP(C)/14135/2024	STATE OF ODISHA BINOD MAHANANDA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
371	D-WP(C)/14136/2024	STATE OF ODISHA DASRU PAN@HARIJAN	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
372	D-WP(C)/14137/2024	STATE OF ODISHA JAYAMANI TANDI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
373	D-WP(C)/14138/2024	STATE OF ODISHA ADITYA KUMAR MISHRA	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0
374	D-WP(C)/14139/2024	STATE OF ODISHA URA TANDI@BAG	AKSHAYA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/14140/2024	STATE OF ODISHA LINGARAJ MISHRA VS	BIJAYA KUMAR PATTANAİK VS	// // 0
376	D-WP(C)/14141/2024	STATE OF ODISHA PRAKASH KUMAR PANDA VS	CHITRASEN PARIDA VS	// // 0
377	D-WP(C)/14142/2024	PRINCIPAL CHIEF COMMNR OF INCOME TAX, BBSR, CHANDRAMANI MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
378	D-WP(C)/14143/2024	STATE OF ODISHA RAJU KUMBHAR VS	ASHOK KUMAR SARANGI VS	// // 0
379	D-WP(C)/14144/2024	STATE OF ODISHA NILAKANTHA BARIK VS	AVIJIT MISHRA VS	// // 0
380	D-WP(C)/14145/2024	STATE OF ODISHA ABDUL QADIR KHAN VS	AFRAAZ SUHAIL VS	// // 0
381	D-WP(C)/14146/2024	STATE OF ODISHA JADU HANSDA VS	NIRANJAN NAYAK VS	// // 0
382	D-WP(C)/14147/2024	STATE OF ODISHA M/S.SARAF SALES CORPN, GANJAM VS	UMESH CHANDRA BEHURA VS	// // 0
383	D-WP(C)/14148/2024	JOINT COMMISSIONER OF SALES TAX, GANJAM JAMUNA BHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
384	D-WP(C)/14150/2024	STATE OF ODISHA GAGAN CHANDRA SENAPATI VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
385	D-WP(C)/14151/2024	STATE OF ODISHA DINABANDHU NANDA VS SECRETARY, FOREST AND ENVIRONMENT DEPT, BBSR	NIROJ KUMAR MOHAPATRA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/14152/2024	UDHABA TAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
387	D-WP(C)/14153/2024	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
388	D-WP(C)/14155/2024	B.MANOJ KUMAR VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
389	D-WP(C)/14156/2024	PRAMODA KUMAR MISHRA VS SECRTARRY, FOREST AND ENVIRONMENT DEPT., BBSR	NIROJ KUMAR MAHAPATRA VS	// 0 //
390	D-WP(C)/14157/2024	KASTURI BAG @ TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
391	D-WP(C)/14159/2024	SADHINI KHARSEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
392	D-WP(C)/14160/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
393	D-WP(C)/14161/2024	MANASH RANJAN SAHU VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
394	D-WP(C)/14162/2024	PURUSOTTAM HANS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
395	D-WP(C)/14163/2024	PUTU NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
396	D-WP(C)/14165/2024	KSHETRA MOHAN NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
397	D-WP(C)/14166/2024	BIDULATA ROUT	PRAMOD KUMAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/14167/2024	PADU KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/14168/2024	DINA KAMPAN	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/14169/2024	SANTOSH KUMAR PAHI	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/14170/2024	MADHUBAN CHHATRIA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/14171/2024	BUTULU KAMPAN	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/14172/2024	SUNANDA PARIDA	MITALEE JESTHI	//
		VS	VS	0
		CHIEF MANAGER, RBI, BBSR		//
404	D-WP(C)/14174/2024	SACHIN BAGHEL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/14175/2024	KRUSHNA SAGARIA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/14176/2024	JAGADISH NIAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/14177/2024	HUKESWAR MAHANANDA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/14179/2024	DURBAL DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/14180/2024	STATE OF ODISHA GIRIDHARI MAHANANDA VS	AKSHAYA KUMAR SAHOO VS	// // 0
410	D-WP(C)/14181/2024	STATE OF ODISHA JASHOBANTA PADHAN VS	MANAS RANJAN BADAJENA VS	// // 0
411	D-WP(C)/14183/2024	UNION OF INDIA SANDHYA MAHANANDA VS	AKSHAYA KUMAR SAHOO VS	// // 0
412	D-WP(C)/14184/2024	STATE OF ODISHA CHouban Meher VS	BIJAYA KUMAR BEHERA I VS	// // 0
413	D-WP(C)/14185/2024	STATE OF ODISHA MADHU BAGHEL VS	AKSHAYA KUMAR SAHOO VS	// // 0
414	D-WP(C)/14186/2024	STATE OF ODISHA GANESH HARIJAN VS	AKSHAYA KUMAR SAHOO VS	// // 0
415	D-WP(C)/14187/2024	STATE OF ODISHA SIMANTA BHOI VS	SWAPNA KUMAR OJHA VS	// // 0
416	D-WP(C)/14188/2024	PRINCIPAL SECRETARY TO GOVT., PR AND DW DEPT., BBSR SUNANDA PARIDA VS	MITALEE JESTHI VS	// // 0
417	D-WP(C)/14189/2024	CHIEF MANAGER, RBI, BBSR SARAT KUMAR MOHAPATRA VS	SANJIB KUMAR RATH VS	// // 0
418	D-WP(C)/14190/2024	STATE OF ORISSA KANCHAN NETAM @ DAM VS	AKSHAYA KUMAR SAHOO VS	// // 0
419	D-WP(C)/14192/2024	STATE OF ODISHA TILE JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/14193/2024	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	Anurag Pati VS	// 0 //
421	D-WP(C)/14195/2024	SACHI PATRA @ SACHI DEI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
422	D-WP(C)/14198/2024	PADMA HARIJAN JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
423	D-WP(C)/14200/2024	PRASANTA KUMAR RATH VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
424	D-WP(C)/14202/2024	MOHAN HARIJAN @ SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
425	D-WP(C)/14204/2024	ANNAPURNA SWAIN VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
426	D-WP(C)/14205/2024	KAILASH CHANDRA PANI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
427	D-WP(C)/14206/2024	SUBALAYA JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
428	D-WP(C)/14209/2024	NIBEJITA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
429	D-WP(C)/14210/2024	AKHILA KUMAR JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
430	D-WP(C)/14212/2024	LAXMI SUNANI@SAGARIA@JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
431	D-WP(C)/14213/2024	SANDHYARANI JENA	SANJIB KUMAR RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	D-WP(C)/14214/2024	STATE OF ORISSA NARANGI BAG @ JAGAT	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
433	D-WP(C)/14215/2024	STATE OF PRAFULLA KUMAR NAYAK	GYANA RANJAN SETHI	//
		VS	VS	0
434	D-WP(C)/14216/2024	STATE OF ODISHA RANJITA BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
435	D-WP(C)/14217/2024	STATE OF ODISHA JAYALAXMI PATTNAYAK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
436	D-WP(C)/14218/2024	STATE OF ORISSA SARASWATI PARIDA	JAGAMOHAN PATTANAİK	//
		VS	VS	0
437	D-WP(C)/14219/2024	MEMBER, BOARD OF REVENUE ODISHA PRAMOD KUMAR ACHARYA	SANJIB KUMAR RATH	//
		VS	VS	0
438	D-WP(C)/14220/2024	STATE OF ORISSA SIBA PRASAD MALLICK	GYANA RANJAN SETHI	//
		VS	VS	0
439	D-WP(C)/14222/2024	STATE OF ODISHA KALICHARAN MAJHI	MANOJ KUMAR PANDA	//
		VS	VS	0
440	D-WP(C)/14223/2024	STATE OF ODISHA AJAY KUMAR PANDA	BIKRAM SENAPATI	//
		VS	VS	0
441	D-WP(C)/14224/2024	ASST. REGISTRAR OF CO OPERATIVE SOCIETIES, CUTTACK SASMITA PARIDA	SAROJ KUMAR BHUYAN	//
		VS	VS	0
442	D-WP(C)/14225/2024	KOTAK MAHINDRA BANK, BBSR BRANCH SUNAMANI PRADHAN	SAROJANANDA MISHRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-WP(C)/14227/2024	STATE OF ODISHA PRAKASH KUMAR SWAIN VS	MOHAMMED RIAZ VS	// // 0
444	D-WP(C)/14228/2024	STATE OF ODISHA NITYA KISHORE DAS VS	PRAYAS MOHANTY VS	// // 0
445	D-WP(C)/14229/2024	STATE OF ODISHA JAMESWAR SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0
446	D-WP(C)/14230/2024	STATE OF ODISHA SARALA PRASAD SWAIN VS	NIRANJAN LENKA VS	// // 0
447	D-WP(C)/14231/2024	STATE OF ODISHA SURYAMANI TRIPATHY VS	SANTOSH KUMAR DWIVEDY VS	// // 0
448	D-WP(C)/14233/2024	ORISSA INFORMATION COMMISSION, BBSR RABINARAYAN MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
449	D-WP(C)/14234/2024	STATE OF ODISHA PRANAKRUSHNA PARIDA VS	SATYABRATA MOHANTY VS	// // 0
450	D-WP(C)/14235/2024	STATE OF ODISHA RAJENDRA KUMAR SAMANTRAY VS	SHASHI BHUSAN JENA VS	// // 0
451	D-WP(C)/14236/2024	STATE OF ODISHA MANORANJAN SINGH VS	SHASHI BHUSAN JENA VS	// // 0
452	D-WP(C)/14237/2024	STATE OF ODISHA LOKANATH DEHURI VS	SHASHI BHUSAN JENA VS	// // 0
453	D-WP(C)/14238/2024	STATE OF ODISHA RAMAKRISHNA KOROSUDHA PATNAIK VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT.	SHASHI BHUSAN JENA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-WP(C)/14239/2024	LAMBODAR BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
455	D-WP(C)/14241/2024	SATYANARAYAN SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
456	D-WP(C)/14246/2024	PURNA CHANDRA KISHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
457	D-WP(C)/14248/2024	SUBASA CHANDRA DORA VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT.	SHASHI BHUSAN JENA VS	// 0 //
458	D-WP(C)/14249/2024	JAGANNATH PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
459	D-WP(C)/14250/2024	JYOTI PRAVA DASH VS REGIONAL P.F., COMMNR., ROURKELA, SUNDARGARH	SASIBHUSAN JENA VS	// 0 //
460	D-WP(C)/14253/2024	ANANTA KUMAR DALAI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
461	D-WP(C)/14255/2024	PRATIMA DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
462	D-WP(C)/14256/2024	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
463	D-WP(C)/14257/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
464	D-WP(C)/14259/2024	ABADHUTA JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
465	D-WP(C)/14260/2024	ANJANI MUNDA	ASISH MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	D-WP(C)/14261/2024	PRAFULLA KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
467	D-WP(C)/14263/2024	PURNA CHANDRA DEY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
468	D-WP(C)/14264/2024	RAM LAKHAN GUPTA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
469	D-WP(C)/14265/2024	DR.RABINDRA KUMAR NAYAK	KAILASH CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	D-WP(C)/14266/2024	PRAFULLA KUMAR GIRI	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
471	D-WP(C)/14267/2024	SASMITA SETHI	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. PANCHAYAT RAJ AND DRINKING WATER DEPT., BBSR		//
472	D-WP(C)/14268/2024	RAMESH KUMAR SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
473	D-WP(C)/14269/2024	CHINTAMANI PATI	SUSANTA KUMAR DASH	//
		VS	VS	0
		RANJAN KUMAR MISHRA		//
474	D-WP(C)/14270/2024	RAJANIKANTA LENKA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
475	D-WP(C)/14271/2024	PRATAP KUMAR PAHI	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
476	D-WP(C)/14272/2024	HEMANTA KUMAR NANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-WP(C)/14273/2024	STATE OF ODISHA SUBHASHREE RAY VS	BIRAJA PRASANNA DAS VS	// // 0
478	D-WP(C)/14274/2024	STATE OF ODISHA RABINDRA KUMAR PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
479	D-WP(C)/14276/2024	STATE OF ORISSA SUNAKAR PAL VS	TUKUNA KUMAR MISHRA VS	// // 0
480	D-WP(C)/14277/2024	CHIEF SECY., ORISSA YOGENDRA JAISWAL VS	BIRAJA PRASANNA DAS VS	// // 0
481	D-WP(C)/14278/2024	STATE OF ODISHA ICICI LAMBARD VS	ADAM ALI KHAN VS	// // 0
482	D-WP(C)/14280/2024	STATE OF ODISHA THE BRANCH MANAGER, SBI, BERHAMPUR VS	MANOJ KUMAR MOHAPATRA VS	// // 0
483	D-WP(C)/14281/2024	SANTOSI SAHU PRINCE SHIVHARE VS	BIRAJA PRASANNA DAS VS	// // 0
484	D-WP(C)/14282/2024	STATE OF ODISHA M/S BANESWAR DAS VS	BHABANI PRASAD MOHANTY VS	// // 0
485	D-WP(C)/14283/2024	CT AND GST OFFICER, BALASORE LAXMI PRASAD MAHRA VS	BIRAJA PRASANNA DAS VS	// // 0
486	D-WP(C)/14284/2024	STATE OF ODISHA PRADEEP KUMAR BARIK VS	BIRAJA PRASANNA DAS VS	// // 0
487	D-WP(C)/14285/2024	STATE OF ODISHA M/S BIJAY KUMAR BARIK, BALASORE VS	BHABANI PRASAD MOHANTY VS	// // 0
		STATE TAX OFFICER, BALSAORE		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-WP(C)/14286/2024	DINESH KUMAR NAIDU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
489	D-WP(C)/14288/2024	JATEEN KUMAR SWAIN VS BARSHA SAMANTARAY	DEBASIS PANIGRAHI VS	// 0 //
490	D-WP(C)/14291/2024	BHUNESWAR VERMA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
491	D-WP(C)/14293/2024	RAM LAKHAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
492	D-WP(C)/14294/2024	BIJAYA KUMAR DIXIT VS STATE OF ODISHA	S.SUDHAKAR RAO VS	// 0 //
493	D-WP(C)/14297/2024	REEMSHA ZUBIYA ASIF VS VICE-CHANCELLOR, MADHUSUDAN LAW UNIVERSITY	DHANOJ KUMAR SAHOO VS	// 0 //
494	D-WP(C)/14298/2024	MADHABA PATRO VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
495	D-WP(C)/14300/2024	AISHWARYARANI BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
496	D-WP(C)/14301/2024	SUDARSHAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
497	D-WP(C)/14302/2024	ASHOK KUMAR SWAIN VS STATE OF ODISHA	BIPIN BIHARI SWAIN VS	// 0 //
498	D-WP(C)/14303/2024	KALI CHARAN PALTASINGH VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //
499	D-WP(C)/14305/2024	DILLIP SITHA	JAJATI KESHARI KHUNTIA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	D-WP(C)/14306/2024	AISHWARYARANI BEHERA	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
501	D-WP(C)/14307/2024	SUBHAM KUMAR SAHU	AMITABH PRADHAN	//
		VS	VS	0
		DIRECTOR OF TEXTILES AND HANDLOOM, ODISHA, BBSR		//
502	D-WP(C)/14309/2024	BIBHUTI BHUSAN KAR	GHANASHYAM MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
503	D-WP(C)/14311/2024	PRADEEP KUMAR PRADHAN	PREMANANDA MOHANTY	//
		VS	VS	0
		PRINCIPAL SECY, S AND ME DEPT, BBSR		//
504	D-WP(C)/14312/2024	SURENDRA PANIGRAHI	GOPAL PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
505	D-WP(C)/14314/2024	PABITRA MOHAN SAHOO	PREMANANDA MOHANTY	//
		VS	VS	0
		PRINCIPAL SECY, S AND ME DEPT, BBSR		//
506	D-WP(C)/14315/2024	DEBARAJ PRADHAN	PREMANANDA MOHANTY	//
		VS	VS	0
		PRINCIPAL SECY, S AND ME DEPT, BBSR		//
507	D-WP(C)/14316/2024	ODISHA ABHIBHABAK MAHASANGHA, BBSR,KHURDA	ADISHA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
508	D-WP(C)/14317/2024	PANKAJ LOCHAN SAHOO	PREMANANDA MOHANTY	//
		VS	VS	0
		PRINCIPAL SECY, S AND ME DEPT, BBSR		//
509	D-WP(C)/14318/2024	M/S SWASTIK STEVDORES PVT.LTD	KAJAL SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
510	D-WP(C)/14319/2024	M/S JAGRUTI BOREWELLS	NIROD KUMAR SAHU	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-WP(C)/14320/2024	STATE OF ODISHA TAPASA KUMAR ROUT VS	NIROD KUMAR SAHU VS	// // ()
512	D-WPCRL/9448/2024	PRIYANKA NAYAK SAMARENDRA SAHOO VS	H.V.B.R.K.DORA VS	// //0 ()
513	D-ABLAPL/9345/2024	STATE OF ODISHA SARAT NAYAK VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /38 /2024 ()
514	D-ABLAPL/9348/2024	STATE OF ODISHA SK. KARIM VS	SATYA RANJAN MULIA VS	// SALIPUR /132 /2024 ()
515	D-ABLAPL/9352/2024	STATE OF ODISHA MD. ISRAR AHMAD VS	LALITENDU BHUYAN VS	// KEONJHAR SADAR /205 /2024 ()
516	D-ABLAPL/9354/2024	STATE OF ODISHA BIBHUTI BHUSAN PARIDA @ BIBHUTI PARIDA VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /80 /2024 ()
517	D-ABLAPL/9355/2024	STATE OF ODISHA SAMBHUNATH BEHERA VS	AMULYA RATNA PANDA VS	// NILGIRI /67 /2024 ()
518	D-ABLAPL/9357/2024	STATE OF ODISHA PADMABATI PARIDA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /119 /2024 ()
519	D-ABLAPL/9358/2024	STATE OF ODISHA DEEPAK KUMAR BARAD VS	GOREKHANATH DAS VS	// RANPUR /109 /2024 ()
520	D-ABLAPL/9364/2024	STATE OF ODISHA TOFAN JENA VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /70 /2024 ()
521	D-ABLAPL/9367/2024	STATE OF ODISHA RAJ MEHER VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	// BELPARA /63 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	D-ABLAPL/9369/2024	BATAKRUSHNA @ CHITARANJAN SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NIRAKARPUR /66 /2024 () //
523	D-ABLAPL/9373/2024	KALU @ KIRAN KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /84 /2024 () //
524	D-ABLAPL/9376/2024	MANOJ KUMAR SETHI @ AMBIT VS STATE OF ODISHA	SITAKANTA RATH VS	KISSANNAGAR PS /78 /2024 () //
525	D-ABLAPL/9379/2024	BHAGIRATHI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BASUDEVPUR /56 /2023 () //
526	D-ABLAPL/9381/2024	SUMANTA KUMAR SARAP VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /133 /2022 () //
527	D-ABLAPL/9382/2024	SUKADEV SETH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /97 /2024 () //
528	D-ABLAPL/9383/2024	CHOU DHURY SENHASHISH PARIJA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	MALGODOWN /63 /2024 () //
529	D-ABLAPL/9384/2024	GOUTAM MOHAPATRA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /133 /1992 () //
530	D-ABLAPL/9385/2024	PIKAS PRADHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JHUMPURA /82 /2024 () //
531	D-ABLAPL/9387/2024	MANAS LENKA @ MANAS RANJAN LENKA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NILGIRI /82 /2024 () //
532	D-ABLAPL/9388/2024	MANORANJAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
533	D-ABLAPL/9389/2024	SUDARSAN SOREN	BHABANI SANKAR MISHRA	RAIRANGPUR TOWN /96 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	D-ABLAPL/9391/2024	STATE OF ODISHA BASANTA PALAI @ POLAI	SANJIB KUMAR BHANJADEO	// BEGUNIAPADA /128 /2024
		VS	VS	()
535	D-ABLAPL/9393/2024	STATE OF ODISHA PRAKASH CHANDRA ROURTRAY	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /307 /2022
		VS	VS	()
536	D-ABLAPL/9398/2024	STATE OF ODISHA LAXMI SAHU	RATNAKAR SAMANTASINGHAR	// PADAMPUR /46 /2024
		VS	VS	()
537	D-ABLAPL/9400/2024	STATE OF ODISHA SATYANANDA SAHU	RATNAKAR SAMANTASINGHAR	// PADAMPUR /46 /2024
		VS	VS	()
538	D-ABLAPL/9402/2024	STATE OF ODISHA ANANT BASUDEV PARIDA	AMULYA RATNA PANDA	// BALASORE SADAR /119 /2024
		VS	VS	()
539	D-ABLAPL/9404/2024	STATE OF ODISHA PURNA MAJHI @ PURNA CHANDRA MAJHI	ARJUNA CHARANA BEHERA	// SAINTALA /183 /2012
		VS	VS	()
540	D-ABLAPL/9408/2024	STATE OF ODISHA ABHI KIMBAKA @ KREPUTIKA	S.S.RAY (2)	// GUDARI /38 /2020
		VS	VS	()
541	D-ABLAPL/9409/2024	STATE OF ODISHA SUNIL BAGH	SAROJ KUMAR MISHRA	// KANTAMAL /120 /2023
		VS	VS	()
542	D-ABLAPL/9411/2024	STATE OF ODISHA GANDHI PRADHAN	SARAT KUMAR JENA	// KODALA /143 /2024
		VS	VS	()
543	D-ABLAPL/9413/2024	STATE OF ODISHA MUNA BEHERA	SARAT KUMAR JENA	// RAMBHA (KHALLIKOTE) /83 /2024
		VS	VS	()
544	D-ABLAPL/9414/2024	STATE OF ODISHA SANDEEP PARIDA @ SANU	JADUNATH PRADHAN	// INFOVALLY UPD BHUBANESWAR /71 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	D-ABLAPL/9418/2024	STATE OF ODISHA PINTU @ BINA @ BAINA BEHERA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /20 /2024 ()
546	D-ABLAPL/9419/2024	STATE OF ODISHA PARTHABIR BARIK VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /255 /2023 ()
547	D-ABLAPL/9425/2024	STATE OF ODISHA DEEPAK @ DIPAK PRADHAN VS	PRIYA RANJAN SINGH VS	// GONDIA /74 /2024 ()
548	D-ABLAPL/9427/2024	STATE OF ODISHA BHIMSEN DHIBAR VS	SK. ZAFARULLA VS	// LAHUNIPADA /65 /2024 ()
549	D-ABLAPL/9432/2024	STATE OF ODISHA SUDHIRA SETHI VS	ASHOK KUMAR SAHOO VS	// AUL /40 /2024 ()
550	D-ABLAPL/9435/2024	STATE OF ODISHA DILLIP GOCHAYAT VS	AKSHAYA KUMAR SUBUDHI VS	// BANTALA /119 /2024 ()
551	D-ABLAPL/9436/2024	STATE OF ODISHA SUJIT KUMAR SAHOO VS	ABHISHEK DASH VS	// BARIPADA TOWN /20 /2016 ()
552	D-ABLAPL/9437/2024	STATE OF ODISHA RAHUL NAG VS	UMA SHANKAR PATEL VS	// SUNDARGARH TOWN /237 /2022 ()
553	D-ABLAPL/9441/2024	STATE OF ODISHA KANGRESS JENA VS	DEEPAK RANJAN SUNDARAY VS	// JATNI P.S. /273 /2023 ()
554	D-ABLAPL/9442/2024	STATE OF ODISHA SOUMYA RANJAN BEHERA @ BAPUNU VS	CHIRANJIB ROUT VS	// COLLIERY /144 /2024 ()
555	D-ABLAPL/9444/2024	STATE OF ODISHA TAPAN KUMAR SWAIN @ TAPAN SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// MAHAKALPARA /60 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	D-ABLAPL/9447/2024	SUSANTA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /210 /2024 () //
557	D-ABLAPL/9451/2024	ANJALI JAISWAL @ SIKU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MALGODOWN /59 /2024 () //
558	D-ABLAPL/9452/2024	BISWAJIT @ SOMU SWAIN VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	KUJANGA /113 /2024 () //
559	D-ABLAPL/9453/2024	SUKANTA BARAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JATNI P.S. /105 /2024 () //
560	D-ABLAPL/9454/2024	ADITYA JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MALGODOWN /59 /2024 () //
561	D-ABLAPL/9456/2024	SOBHANJIT BISWAL @ SOVANJIT BISWAL VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	BALUGAON P.S. /95 /2024 () //
562	D-ABLAPL/9459/2024	RATNAKAR SWAIN @ KESHAB VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BONTH /35 /2024 () //
563	D-ABLAPL/9461/2024	PRIYANKA DALEI @ DANGEI DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /175 /2024 () //
564	D-ABLAPL/9464/2024	SURENDRA DAS VS STATE OF ODISHA	MANORANJAN PADHY VS	RAMBHA (KHALLIKOTE) /194 /2024 () //
565	D-ABLAPL/9467/2024	SUSANTA NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADAGADA /118 /2023 () //
566	D-ABLAPL/9471/2024	GADADHAR LENKA VS STATE OF ODISHA	MITHUN DAS VS	KHANDAGIRI P.S. /176 /2024 () //
567	D-ABLAPL/9473/2024	SUKLAL NAIK @ SHUKLAMBAR NAYAK	PULAKESH MOHANTY	HEMGIR /132 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	D-ABLAPL/9476/2024	STATE OF ODISHA RAGHUNATH NAIK @ RAGHU NAIK	ARJUNA CHARANA BEHERA	// MARKAT NAGAR /45 /2024
		VS	VS	()
569	D-ABLAPL/9477/2024	STATE OF ODISHA DEBENDRA KUMAR KATA	MANOJ KUMAR PANDA	// GOLAMUNDA /52 /2024
		VS	VS	()
570	D-ABLAPL/9479/2024	STATE OF ODISHA SURENDRA KUMAR KATA	MANOJ KUMAR PANDA	// GOLAMUNDA /52 /2024
		VS	VS	()
571	D-ABLAPL/9481/2024	STATE OF ODISHA SOUKAT KHAN	MD. RIAZ	// PURUNABAZAR /67 /2024
		VS	VS	()
572	D-ABLAPL/9482/2024	STATE OF ODISHA BIPIN KUMAR ROUT	RAJENDRA NARAYAN ROUT	// KUJANGA /134 /2024
		VS	VS	()
573	D-ABLAPL/9487/2024	STATE OF ODISHA SUBRAT SAHU	GYANALOKA MOHANTY	// CUTTACK SADAR /122 /2024
		VS	VS	()
574	D-ABLAPL/9489/2024	STATE OF ODISHA KAILASH CHANDRA BHUYAN	AMLAN MOHANTY	// DASARATHPUR /31 /2024
		VS	VS	()
575	D-ABLAPL/9491/2024	STATE OF ODISHA RATAN @ RATNAKAR MEHENTAR	PRAVASH CHANDRA JENA	// JALESWAR /28 /2024
		VS	VS	()
576	D-ABLAPL/9492/2024	STATE OF ODISHA BAMAN CHARAN SAHOO	SARTHAK MISHRA	// BHARATPUR PS /583 /2023
		VS	VS	()
577	D-ABLAPL/9495/2024	STATE OF ODISHA BACHAN NAIK	PRAKASH CHANDRA MISHRA	// NARASINGHPUR /278 /2020
		VS	VS	()
578	D-ABLAPL/9496/2024	STATE OF ODISHA UTAKAL KESARI PAUL	SURYAKANTA DWIBEDI	// RASGOBINDPUR /75 /2024
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	D-ABLAPL/9497/2024	STATE OF ODISHA SRADHANJALI NAYAK VS	SURYAKANTA DWIBEDI VS	// SARANGADA /32 /2024 ()
580	D-ABLAPL/9499/2024	STATE OF ODISHA GOREKHA SAHU VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /1 /2021 ()
581	D-ABLAPL/9500/2024	STATE OF ODISHA DEEPAK KUMAR BARAD VS	SURYAKANTA DWIBEDI VS	// / /0 ()
582	D-ABLAPL/9502/2024	STATE OF ODISHA BISHMAYA KUMAR BEHERA VS	SIDHARTHA SANKAR RAY VS	// AUL /194 /2024 ()
583	D-ABLAPL/9503/2024	STATE OF ODISHA SRIKANTA SAMAL VS	SUJIT KUMAR DAS VS	// KAMAKHYANAGAR /188 /2023 ()
584	D-ABLAPL/9506/2024	STATE OF ODISHA MANOJ KUMAR TANDI VS	HIMANSU SEKHAR SATAPATHY VS	// / /0 ()
585	D-ABLAPL/9511/2024	STATE OF ODISHA SUSHANTA JENA VS	AMLAN MOHANTY VS	// BARI /129 /2024 ()
586	D-ABLAPL/9512/2024	STATE OF ODISHA GODABARI CHHOTARAY VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /92 /2024 ()
587	D-ABLAPL/9515/2024	STATE OF ODISHA KIRAN SETH VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR TOWN /143 /2024 ()
588	D-ABLAPL/9519/2024	STATE OF ODISHA JAIL NAYAK VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /63 /2024 ()
589	D-ABLAPL/9520/2024	STATE OF ODISHA SUSANTA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /573 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	D-ABLAPL/9525/2024	HARIHARA BHUE @ HARI BHUE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /59 /2021 () //
591	D-ABLAPL/9526/2024	HARISH CHANDRA GIRI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SINGLA /48 /2024 () //
592	D-ABLAPL/9527/2024	NIRANJAN PANIGRAHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHANDARIPOKHARI /427 /2023 () //
593	D-ABLAPL/9531/2024	SURYANARAYAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	SAHID NAGAR P.S. /178 /2023 () //
594	D-ABLAPL/9533/2024	SANJAY KUMAR SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHILA P.S. BUXIBAZAR /52 /2024 () //
595	D-ABLAPL/9536/2024	ARJUN MUKHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /576 /2023 () //
596	D-ABLAPL/9538/2024	KALU @ AMIT MANSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /52 /2024 () //
597	D-ABLAPL/9540/2024	DHIREN @ SRINIBAS BHATT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2024 () //
598	D-ABLAPL/9541/2024	SANJIT SAMANTASINGHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2024 () //
599	D-ABLAPL/9542/2024	SUPRIYA BAHUBALENDRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2024 () //
600	D-ABLAPL/9543/2024	SUDARSHAN SUNANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /183 /2024 () //
601	D-ABLAPL/9545/2024	MAHESH KUMAR TRIPATHY @ BIBEK TRIPATHY	JNYANANANDA PANDA	BHAWANIPATNA SADAR /183 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :28/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/9448/2024 WPCRL/ /	SAMARENDRA SAHOO MP	H.V.B.R.K.DORA	9/2024
2	D-WPCRL/9448/2024 WPCRL/ /	SAMARENDRA SAHOO MP	H.V.B.R.K.DORA	10/2024
3	D-CRLMA/6680/2024 CRLMA/60/2024	SNEHALATA DASH MP	SANJEEV UDGATA	21/2024
4	D-CRP/14023/2024 CRP/ /	SATYAJIT PRADHAN MP	BIBEKANANDA BHUYAN	22/2024
5	D-CRP/14023/2024 CRP/ /	SATYAJIT PRADHAN MP	BIBEKANANDA BHUYAN	23/2024
6	D-JCRLA/47/2017 JCRLA/47/2017	BANGARA@SADA@SADANANDA SWAIN MP		39/2024
7	D-TRP(C)/14149/2024 TRP(C)/ /	SMRUTI CHANDINI BHOI MP	JYOTI RANJAN DEO	81/2024
8	D-RVWPET/414/2023 RVWPET/414/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	101/2024
9	D-RVWPET/14178/2024 RVWPET/ /	PRATAP BEURA MP	AMIT PRASAD BOSE	102/2024
10	D-CMAPL/14242/2024 CMAPL/ /	AMIYA KUMAR SWAIN MP	ADV.	120/2024
11	D-RPFAM/269/2022 RPFAM/269/2022	SATYANANDA SAHOO MP	MR. GAUTAM MISHRA ANUPAM DASH	135/2024
12	D-MATA/14125/2024 MATA/ /	MADHUSMITA SATAPATHY MP	BESWAJIT PARIDA	147/2024
13	D-MATA/14226/2024 MATA/ /	SAYED ABDUL KALAM MP	SRINIBASH SATAPATHY	148/2024
14	D-CRLREV/9424/2024 CRLREV/ /	DASARATHI @ DASARATH SAMAL @ DASARATH SAMAL MP	SARATHI JYOTI MOHANTY	271/2024
15	D-CRLREV/9528/2024 CRLREV/ /	SUJIT KUMAR MOHANTY MP	RAJIB LOCHAN PATTNAIK	272/2024
16	D-FAO/14046/2024 FAO/ /	M/S. NEW INDIA ASSURANCE CO. L.T.D. MP	SOUMENDRA KUMAR GHOSE	320/2024
17	D-FAO/14154/2024 FAO/ /	D.M, M/S. ORIENTAL INSURANCE CO.L.T.D. MP	SOMNATH ROY	321/2024
18	D-BLAPL/5297/2024 BLAPL/2041/2024	SANATAN NAYAK MP		325/2024
19	D-BLAPL/7042/2024 BLAPL/2203/2024	NAFEEJ DILWAR KHAN@NAFIS KHAN MP		326/2024
20	D-BLAPL/8041/2024 BLAPL/2769/2024	SIDDHARTHA PASAYAT MP	SARATHI JYOTI MOHANTY	327/2024
21	D-BLAPL/3430/2023 BLAPL/3430/2023	SANTOSH BHOI MP		328/2024
22	D-BLAPL/6471/2024 BLAPL/1997/2024	PRAKASH NAIK MP		329/2024
23	D-BLAPL/9457/2024 BLAPL/ /	PRAKASH BHEL MP	BISWARANJAN DALAI	330/2024
24	D-CMP/1227/2023 CMP/1227/2023	PANCHANANA JENA MP	SUSANTA KUMAR DASH	349/2024
25	D-CMP/14055/2024 CMP/ /	SABITA MISHRA MP	SUBHENDU KUMAR DAS	350/2024
26	D-CMP/14069/2024	NAMITA MANJARI TRIPATHY @ PANDA	SATRUGHNA DASH (A)	

27	CMP/ / D-CMP/1196/2024	MP BIJAYA KUMAR DAS		351/2024
28	CMP/21/2024 D-CMP/14118/2024	MP SATYASISH SWAIN	H.V.B.R.K.DORA	352/2024
29	CMP/ / D-CMP/1065/2023	MP SUKRU BHOI	AMIT PRASAD BOSE	353/2024
30	CMP/1065/2023 D-CMP/1029/2023	MP SUBHASH SAMAL	DAMODAR DEO	354/2024
31	CMP/1029/2023 D-RSA/47/2017	MP KHAGESWAR PATRA	M/S.DAYANANDA MOHAPATRA	355/2024
32	RSA/47/2017 D-RSA/14085/2024	MP HAREKRUSHNA BHUYAN	SUSANTA KUMAR JETHY	388/2024
33	RSA/ / D-RSA/2980/2024	MP BENU SAHOO@BENUDHAR SAHOO		389/2024
34	RSA/8/2024 D-RSA/216/2004	MP GOURA MOHAN GIRI	HARIPAD MOHANTY	390/2024
35	RSA/216/2004 D-ABLAPL/7072/2024	MP TAPAS RANJAN PANDA	KULDEEP MOHANTY	391/2024
36	ABLAPL/2595/2024 D-ABLAPL/10159/2023	MP ANIL KUMAR PALLAI		578/2024
37	ABLAPL/10159/2023 D-ABLAPL/3585/2021	MP CHITRASAN RAUTA @ CHITRA ROUTA		579/2024
38	ABLAPL/3585/2021 D-ABLAPL/12134/2019	MP PREMANANDA SWAIN		580/2024
39	ABLAPL/12134/2019 D-ABLAPL/9557/2021	MP ATAL BIHARI BARIK	MAMATA MULIA	581/2024
40	ABLAPL/9557/2021 D-ABLAPL/8286/2023	MP CHELLAPA VISWANATHAN		582/2024
41	ABLAPL/8286/2023 D-ABLAPL/9025/2022	MP RITESH SINGH		583/2024
42	ABLAPL/9025/2022 D-ABLAPL/12251/2021	MP PRAKASH BISWAL	DEEPAK RANJAN PARIDA	584/2024
43	ABLAPL/12251/2021 D-ABLAPL/12249/2021	MP SAYAD KALIMUDDIN	DEEPAK RANJAN PARIDA	585/2024
44	ABLAPL/12249/2021 D-MACA/14047/2024	MP BABITA GOSWAMI	BISHNU BRATA SINGH	586/2024
45	MACA/ / D-MACA/14047/2024	MP BABITA GOSWAMI	BISHNU BRATA SINGH	652/2024
46	MACA/ / D-MACA/14083/2024	MP SULOCHANA BHOI	BIRANCHI NARAYAN RATH	653/2024
47	MACA/ / D-MACA/14084/2024	MP GEETA DEVI	BIRANCHI NARAYAN RATH	654/2024
48	MACA/ / D-MACA/14084/2024	MP GEETA DEVI	BIRANCHI NARAYAN RATH	655/2024
49	MACA/ / D-MACA/777/2019	MP DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	RASPEAKOOTI, TRIPATHY, A.K.NAYAK, P.P.MOHANTY	656/2024
50	MACA/777/2019 D-MACA/13217/2024	MP NATIONAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	657/2024
51	MACA/ / D-MACA/13217/2024	MP NATIONAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	658/2024
52	MACA/ / D-MACA/14173/2024	MP DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY	659/2024
53	MACA/ / D-MACA/11004/2024	MP D.M., ORIENTAL INSURANCE CO.LTD., SANGHATI	SOMNATH ROY	660/2024
54	MACA/ / D-MACA/605/2023	MP D.M, M/S. MAGMA HDI GENERAL INSURANCE CO. LTD.		661/2024
55	MACA/605/2023 D-MACA/418/2023	MP TANUJA SAHOO	BINAYAK PRASHAD MOHANTY	662/2024
56	MACA/418/2023 D-MACA/7281/2024	MP SADHUCHARAN PATTANAYAK	JEEVANJYOTI MOHANTY	663/2024
57	MACA/ / D-MACA/7281/2024	MP SADHUCHARAN PATTANAYAK	JEEVANJYOTI MOHANTY	664/2024
	MACA/ /	MP		665/2024

58	D-MACA/7278/2024 MACA/ /	BISWANATH ACHARYA MP	JEEVANJYOTI MOHANTY	666/2024
59	D-CRLA/9346/2024 CRLA/ /	SUDHIR PUTELE MP	MOHENDRA KUMAR MOHAPATRO	725/2024
60	D-CRLA/9346/2024 CRLA/ /	SUDHIR PUTELE MP	MOHENDRA KUMAR MOHAPATRO	726/2024
61	D-CRLA/9350/2024 CRLA/ /	BIKASH NAIK MP	AMIT KUMAR NATH	727/2024
62	D-CRLA/9350/2024 CRLA/ /	BIKASH NAIK MP	AMIT KUMAR NATH	728/2024
63	D-CRLA/463/2019 CRLA/463/2019	DHANURJAYA GALARI MP		729/2024
64	D-CRLA/9390/2024 CRLA/ /	NARASINGHA GOUDA MP	KARUNAKAR NAYAK	730/2024
65	D-CRLA/9390/2024 CRLA/ /	NARASINGHA GOUDA MP	KARUNAKAR NAYAK	731/2024
66	D-CRLA/1153/2022 CRLA/1153/2022	JAYASH DAS MP	BIJAY KUMAR MOHANTY	732/2024
67	D-CRLA/9401/2024 CRLA/274/2024	BANCHHANIDHI SATPATHY MP	SANTOSH KUMAR DWIVEDI	733/2024
68	D-CRLA/9401/2024 CRLA/274/2024	BANCHHANIDHI SATPATHY MP	SANTOSH KUMAR DWIVEDI	734/2024
69	D-CRLA/7158/2024 CRLA/ /	RANJIT MOHANTY @ BUDHA @ BABU MP	SRIDHAR RATH	735/2024
70	D-CRLA/9455/2024 CRLA/ /	GANESH CHANDRA SAHU MP	BIBHU PRASAD MOHANTY	736/2024
71	D-CRLA/9455/2024 CRLA/ /	GANESH CHANDRA SAHU MP	BIBHU PRASAD MOHANTY	737/2024
72	D-CRLA/9460/2024 CRLA/ /	KAN JUDAS MP	SANGRAM KESHARI ROUT	738/2024
73	D-CRLA/9460/2024 CRLA/ /	KAN JUDAS MP	SANGRAM KESHARI ROUT	739/2024
74	D-CRLA/9463/2024 CRLA/ /	INDRAMANI DHRUA MP	NAMITA NAIK	740/2024
75	D-CRLA/9463/2024 CRLA/ /	INDRAMANI DHRUA MP	NAMITA NAIK	741/2024
76	D-CRLA/9466/2024 CRLA/ /	KAUSHALYA DHRUA MP	NAMITA NAIK	742/2024
77	D-CRLA/9466/2024 CRLA/ /	KAUSHALYA DHRUA MP	NAMITA NAIK	743/2024
78	D-CRLA/9504/2024 CRLA/ /	HALDHAR DASH MP	OM SWARUP	744/2024
79	D-CRLA/9529/2024 CRLA/ /	NAKULA NAYAK MP	KALPATARU MISHRA	745/2024
80	D-CRLA/9529/2024 CRLA/ /	NAKULA NAYAK MP	KALPATARU MISHRA	746/2024
81	D-CRLMC/9349/2024 CRLMC/ /	K. VENUGOPAL@K. VENUGOPAL RAO MP	SOUBHAGYA KUMAR DASH	762/2024
82	D-CRLMC/9386/2024 CRLMC/ /	KUNA PATRA @ SUSHANTA KUMAR PATRA MP	MANAS KUMAR CHAND	763/2024
83	D-CRLMC/9407/2024 CRLMC/ /	DAITARI SAHOO@ DAITARY SAHOO MP	RAGHUNATH BISWAL	764/2024
84	D-CRLMC/9403/2024 CRLMC/ /	ARUN AGRAWAL MP	MANAS KUMAR CHAND	765/2024
85	D-CRLMC/4641/2023 CRLMC/4641/2023	RANJAN KUMAR MOHAPATRA MP	BIPIN KUMAR NAYAK	766/2024
86	D-CRLMC/8760/2024 CRLMC/968/2024	ANAMIKA DURGA MP	SUJATA JENA	767/2024
87	D-CRLMC/9469/2024 CRLMC/ /	MALAYA KUMAR SAMAL MP	AMULYA RATNA PANDA	768/2024
88	D-CRLMC/663/2024 CRLMC/21/2024	MAHENDRA SWAIN MP		769/2024
89	D-CRLMC/9493/2024	SHAKEEB AKHTAR	RASHMIKANTA MAHALIK	

	CRLMC/ /	MP		770/2024
90	D-CRLMC/9494/2024	GANESH CHANDRA BHUYAN	BHABANI SANKAR DAS	
	CRLMC/ /	MP		771/2024
91	D-CRLMC/9285/2024	BHARATI @ BHARATILATA NAIK	BHARAT BHUSAN ROUSTRAY	
	CRLMC/ /	MP		772/2024
92	D-CRLMC/9509/2024	SARADA PRASAD SAMANTARAY	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		773/2024
93	D-CRLMC/9510/2024	RABI NARAYAN RATH	PRINCE PATNAIK	
	CRLMC/ /	MP		774/2024
94	D-CRLMC/9516/2024	RANJIT SINGH	JAJATI KESHARI KHUNTIA	
	CRLMC/ /	MP		775/2024
95	D-CRLMC/9523/2024	SARADA PRASAD SAMANTARAY	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		776/2024
96	D-WA/13090/2024	STATE OF ODISHA	UTTAM SAHU,A.S.C	
	WA/437/2024	MP		1498/2024
97	D-WA/13928/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		1499/2024
98	D-WA/13928/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		1500/2024
99	D-WA/13928/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		1501/2024
100	D-WA/13945/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		1502/2024
101	D-WA/13945/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		1503/2024
102	D-WA/13945/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		1504/2024
103	D-WA/13989/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1505/2024
104	D-WA/13989/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1506/2024
105	D-WA/13989/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1507/2024
106	D-WA/13987/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		1508/2024
107	D-WA/13987/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		1509/2024
108	D-WA/13987/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		1510/2024
109	D-WA/14014/2024	VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHORDHA	MANOJ KUMAR KHUNTIA	
	WA/ /	MP		1511/2024
110	D-WA/14014/2024	VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHORDHA	MANOJ KUMAR KHUNTIA	
	WA/ /	MP		1512/2024
111	D-WA/14022/2024	VICE CHANCELLOR, O.U.A.T., BBSR	MANOJ KUMAR KHUNTIA	
	WA/ /	MP		1513/2024
112	D-WA/14022/2024	VICE CHANCELLOR, O.U.A.T., BBSR	MANOJ KUMAR KHUNTIA	
	WA/ /	MP		1514/2024
113	D-WA/14018/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1515/2024
114	D-WA/14018/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1516/2024
115	D-WA/14018/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1517/2024
116	D-WA/14030/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1518/2024
117	D-WA/14030/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1519/2024
118	D-WA/14030/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1520/2024
119	D-WA/14045/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1521/2024
120	D-WA/14045/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1522/2024

121	D-WA/14045/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1523/2024
122	D-WA/14035/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1524/2024
123	D-WA/14035/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1525/2024
124	D-WA/14035/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1526/2024
125	D-WA/14062/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1527/2024
126	D-WA/14062/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1528/2024
127	D-WA/14062/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1529/2024
128	D-WA/14078/2024 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1530/2024
129	D-WA/14078/2024 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1531/2024
130	D-WA/14078/2024 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1532/2024
131	D-WA/14082/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1533/2024
132	D-WA/14082/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1534/2024
133	D-WA/14082/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1535/2024
134	D-WA/14105/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1536/2024
135	D-WA/14105/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1537/2024
136	D-WA/14105/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1538/2024
137	D-WA/14120/2024 WA/ /	MALAY BARIK MP	PRABIR KUMAR RAY	1539/2024
138	D-WA/14120/2024 WA/ /	MALAY BARIK MP	PRABIR KUMAR RAY	1540/2024
139	D-WA/14122/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1541/2024
140	D-WA/14124/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	1542/2024
141	D-WA/14124/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	1543/2024
142	D-WA/14124/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	1544/2024
143	D-WA/14122/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1545/2024
144	D-WA/14182/2024 WA/ /	GOVERNING BODY OF BAJI ROUT MEMORIAL COLLEGE MP	INDIT KUMAR DHENKANAL	1546/2024
145	D-WA/14122/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1547/2024
146	D-WA/14221/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	1548/2024
147	D-WA/14221/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	1549/2024
148	D-WA/14221/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	1550/2024
149	D-WA/14232/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1551/2024
150	D-WA/14232/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1552/2024
151	D-WA/14232/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1553/2024
152	D-WA/14244/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	

	WA/ /	MP		1554/2024
153	D-WA/14244/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1555/2024
154	D-WA/14244/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1556/2024
155	D-WA/14258/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1557/2024
156	D-WA/14258/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1558/2024
157	D-WA/14258/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1559/2024
158	D-WA/14262/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1560/2024
159	D-WA/14275/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1561/2024
160	D-WA/14275/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1562/2024
161	D-WA/14262/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1563/2024
162	D-WA/14275/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1564/2024
163	D-WA/14289/2024	CHIEF EXECUTIVE, ODISHA SPACE APPLICATIONS CENTER (ORSAC), BBSR		
	WA/ /	MP		1565/2024
164	D-WA/14289/2024	CHIEF EXECUTIVE, ODISHA SPACE APPLICATIONS CENTER (ORSAC), BBSR		
	WA/ /	MP		1566/2024
165	D-WA/14287/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1567/2024
166	D-WA/14287/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1568/2024
167	D-WA/14287/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1569/2024
168	D-WA/14299/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	
	WA/ /	MP		1570/2024
169	D-WA/14299/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	
	WA/ /	MP		1571/2024
170	D-WA/14299/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	
	WA/ /	MP		1572/2024
171	D-WA/14310/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1573/2024
172	D-WA/14310/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1574/2024
173	D-WA/14310/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1575/2024
174	D-WA/14313/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1576/2024
175	D-WA/14313/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1577/2024
176	D-WA/14313/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1578/2024
177	D-WP(C)/13936/2024	SWATI DASH	JYOTI PATNAIK	
	WP(C)/ /	MP		4589/2024
178	D-WP(C)/13938/2024	AMAR PATEL	BHARAT BHUSAN ROURAY	
	WP(C)/ /	MP		4590/2024
179	D-WP(C)/13940/2024	JYOTI PRAKASH DASH	JYOTI PATNAIK	
	WP(C)/ /	MP		4591/2024
180	D-WP(C)/13944/2024	M//S. CHARIDHAM COMPANY	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		4592/2024
181	D-WP(C)/13946/2024	RAJA SAHEB	JYOTI PATNAIK	
	WP(C)/ /	MP		4593/2024
182	D-WP(C)/13948/2024	SATYANARAYAN PRAHARAJ	RAM PRASHAN DASH	
	WP(C)/7514/2024	MP		4594/2024
183	D-WP(C)/13959/2024	M.S.CHARIDHAM COMPANY	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		4595/2024

184	D-WP(C)/13966/2024 WP(C)/ /	K.RAGHUNADHAM SUBUDHI MP	ANISH ANKUR MISHRA	4596/2024
185	D-WP(C)/13972/2024 WP(C)/7580/2024	KUNTALA MALLIK MP	PRASANTA KUMAR SATAPATHY	4597/2024
186	D-WP(C)/13968/2024 WP(C)/ /	M/S. S N MOHANTY, BARBIL , KEONJHAR MP	KARTIK RURMY	4598/2024
187	D-WP(C)/13975/2024 WP(C)/7525/2024	RANJAN KUMAR BARIK MP	SOUGAT DASH	4599/2024
188	D-WP(C)/13973/2024 WP(C)/ /	RITANJALI JHANKAR MP	KUNAL KUMAR SWAIN	4600/2024
189	D-WP(C)/13976/2024 WP(C)/7520/2024	M/S. BALASORE ALLOYS LTD, BALASORE MP	HARIPAD MOHANTY	4601/2024
190	D-WP(C)/13980/2024 WP(C)/ /	MADHUCHHANDA ROUT MP	ARUN KUMAR PATRA	4602/2024
191	D-WP(C)/13982/2024 WP(C)/ /	SUDARSAN PUTHAL MP	ARUN KUMAR PATRA	4603/2024
192	D-WP(C)/13983/2024 WP(C)/ /	BIROKISHOR DASH MP	PRABODHA CHANDRA NAYAK	4604/2024
193	D-WP(C)/13985/2024 WP(C)/ /	RANJEET JAISWAL MP	LAXMIKANTA MOHANTY	4605/2024
194	D-WP(C)/13988/2024 WP(C)/ /	DILLIP KUMAR RAY MP	ARUN KUMAR PATRA	4606/2024
195	D-WP(C)/13991/2024 WP(C)/ /	SADASIBA SAHU MP	PRABODHA CHANDRA NAYAK	4607/2024
196	D-WP(C)/13990/2024 WP(C)/ /	SANDHYA BALA PATTANAİK MP	KUNAL KUMAR SWAIN	4608/2024
197	D-WP(C)/13994/2024 WP(C)/ /	DIBYA LOCHAN PATEL MP	GOURI KUMAR RATH	4609/2024
198	D-WP(C)/13997/2024 WP(C)/ /	SANJIT KIUMAR DAS MP	ARUN KUMAR PATRA	4610/2024
199	D-WP(C)/14003/2024 WP(C)/ /	BISWASHREE PANDA MP	KARUNAKAR RATH	4611/2024
200	D-WP(C)/14007/2024 WP(C)/ /	MANJUBLA ROUT MP	KARUNAKAR RATH	4612/2024
201	D-WP(C)/14032/2024 WP(C)/ /	RENUBALA BALIAR SINGH MP	ARUN KUMAR PATRA	4613/2024
202	D-WP(C)/14037/2024 WP(C)/ /	PARTHA PARTIM KARMAKAR MP	DR. JITENDRA KUMAR LENKA	4614/2024
203	D-WP(C)/14039/2024 WP(C)/ /	CHAKRADHAR PATRA MP	SATYA SMRUTI MOHANTY	4615/2024
204	D-WP(C)/14040/2024 WP(C)/ /	BAINETRI KONHAR MP	LAXMAN PRADHAN	4616/2024
205	D-WP(C)/17596/2015 WP(C)/17596/2015	RANI LAXMIBAI SHAKTI SANCHAYIKA MP	MAHASHANGHA	4617/2024
206	D-WP(C)/14052/2024 WP(C)/ /	KALYANI BARAL MP	SUVALAXMI DEVI	4619/2024
207	D-WP(C)/14064/2024 WP(C)/ /	M/S. FORTUNE GROUP, BHADRAK MP	ANUP NARAYAN MOHANTY	4620/2024
208	D-WP(C)/14070/2024 WP(C)/ /	NALINI BEHERA MP	JYOTI PATNAİK	4621/2024
209	D-WP(C)/14066/2024 WP(C)/ /	NABAKISHORE DAS MP	SURYAKANTA DASMOHAPATRA	4622/2024
210	D-WP(C)/6423/2024 WP(C)/5057/2024	BAINA DHAL MP		4623/2024
211	D-WP(C)/14071/2024 WP(C)/ /	MIRA DEBI SINGH MP	ARUN KUMAR PATRA	4624/2024
212	D-WP(C)/14073/2024 WP(C)/ /	AJANTA ROUT MP	JYOTI PATNAİK	4625/2024
213	D-WP(C)/14074/2024 WP(C)/ /	M/S. FORTUNE GROUP, BHADRAK MP	ANUP NARAYAN MOHANTY	4626/2024
214	D-WP(C)/13515/2024 WP(C)/7552/2024	ALL ODISHA BHARATI INFRATEL CONTRA MP	SUKANTA KUMAR SANKHAR (AOBICTU) BBSR.	4627/2024
215	D-WP(C)/14089/2024	BIRAT CHANDRA DAGARA	SAIBRATA RATH	

	WP(C)/ /	MP		4628/2024
216	D-WP(C)/14092/2024	MUKUL KUMAR	SAIBRATA RATH	
	WP(C)/ /	MP		4629/2024
217	D-WP(C)/14094/2024	SAIRAM APAT	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4630/2024
218	D-WP(C)/11006/2020	NARAYAN MURMU		
	WP(C)/11006/2020	MP		4631/2024
219	D-WP(C)/11002/2020	SAMABARI HANSDAH		
	WP(C)/11002/2020	MP		4632/2024
220	D-WP(C)/11003/2020	MANGULU CHARAN SOREN		
	WP(C)/11003/2020	MP		4633/2024
221	D-WP(C)/11005/2020	RUPAK KUMAR TUDU		
	WP(C)/11005/2020	MP		4634/2024
222	D-WP(C)/13979/2024	SUCHISMITA PRADHAN	BHABANI SANKAR DAS	
	WP(C)/ /	MP		4635/2024
223	D-WP(C)/9335/2024	SAHEEDA BIBI	RAJANIKANTA DASH	
	WP(C)/4783/2024	MP		4636/2024
224	D-WP(C)/14097/2024	KAUSTAB PATTNAIK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		4637/2024
225	D-WP(C)/14103/2024	G. SUCHITRA REDDY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4638/2024
226	D-WP(C)/14104/2024	BHARAT PRUSTY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4639/2024
227	D-WP(C)/14108/2024	G. NALINI REDDY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4640/2024
228	D-WP(C)/14110/2024	ANJU DEVI	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4641/2024
229	D-WP(C)/14112/2024	RABINDRA NATH SAHU	BHOLANATH SHADANGI	
	WP(C)/ /	MP		4642/2024
230	D-WP(C)/14115/2024	SUSANTA KUMAR MOHARANA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4643/2024
231	D-WP(C)/14116/2024	MANORANJAN MOHANTY	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		4644/2024
232	D-WP(C)/14141/2024	PRAKASH KUMAR PANDA	CHITRASEN PARIDA	
	WP(C)/ /	MP		4645/2024
233	D-WP(C)/14142/2024	CHANDRAMANI MOHANTY	SAMEER KUMAR DAS	
	WP(C)/ /	MP		4646/2024
234	D-WP(C)/13412/2024	RAMA CHANDRA DAS	AVIJIT MISHRA	
	WP(C)/ /	MP		4647/2024
235	D-WP(C)/14147/2024	M/S.SARAF SALES CORPN, GANJAM	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		4648/2024
236	D-WP(C)/14153/2024	KRUSHNA CHANDRA ROUT	NIRANJAN MAHARANA	
	WP(C)/ /	MP		4649/2024
237	D-WP(C)/14160/2024	PRADYUMNA KUMAR DAS	ANUP KUMAR PATTNAIK	
	WP(C)/ /	MP		4650/2024
238	D-WP(C)/16703/2023	ASHISA KUMAR SWAIN	SOUBHAGYA SUNDAR DAS	
	WP(C)/16703/2023	MP		4651/2024
239	D-WP(C)/14172/2024	SUNANDA PARIDA	MITALEE JESTHI	
	WP(C)/ /	MP		4652/2024
240	D-WP(C)/14172/2024	SUNANDA PARIDA	MITALEE JESTHI	
	WP(C)/ /	MP		4653/2024
241	D-WP(C)/5588/2024	SURESH CHANDRA SAHU	DEVASHIS PANDA	
	WP(C)/2844/2024	MP		4654/2024
242	D-WP(C)/5588/2024	SURESH CHANDRA SAHU	DEVASHIS PANDA	
	WP(C)/2844/2024	MP		4655/2024
243	D-WP(C)/12374/2021	BINOD KUMAR PRADHAN	ALOK KUMAR MOHAPATRA	
	WP(C)/12374/2021	MP		4656/2024
244	D-WP(C)/14205/2024	KAILASH CHANDRA PANI	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/ /	MP		4657/2024
245	D-WP(C)/2447/2024	M/S RE SUSTAINABILITY LTD. HYDERABAD	VENUGOPAL MOHAPATRA	
	WP(C)/1182/2024	MP		4658/2024
246	D-WP(C)/21423/2021	SHASHIKANTA SWAIN	M/S.	
	WP(C)/21423/2021	MP		4659/2024

247	D-WP(C)/14223/2024 WP(C)/ /	AJAY KUMAR PANDA MP	BIKRAM SENAPATI	4660/2024
248	D-WP(C)/2298/2015 WP(C)/2298/2015	SUVADRA KHATUA MP	DIBYASHREE RAY	4661/2024
249	D-WP(C)/2298/2015 WP(C)/2298/2015	SUVADRA KHATUA MP	DIBYASHREE RAY	4662/2024
250	D-WP(C)/3178/2024 WP(C)/1301/2024	PABITRA MOHAN NAYAK MP	AMIYA KUMAR CHHATOI	4663/2024
251	D-WP(C)/14228/2024 WP(C)/ /	NITYA KISHORE DAS MP	PRAYAS MOHANTY	4664/2024
252	D-WP(C)/14236/2024 WP(C)/ /	MANORANJAN SINGH MP	SHASHI BHUSAN JENA	4665/2024
253	D-WP(C)/14238/2024 WP(C)/ /	RAMAKRISHNA KOROSUDHA PATNAIK MP	SHASHI BHUSAN JENA	4666/2024
254	D-WP(C)/14234/2024 WP(C)/ /	PRANAKRUSHNA PARIDA MP	SATYABRATA MOHANTY	4667/2024
255	D-WP(C)/14248/2024 WP(C)/ /	SUBASA CHANDRA DORA MP	SHASHI BHUSAN JENA	4668/2024
256	D-WP(C)/14264/2024 WP(C)/ /	RAM LAKHAN GUPTA MP	BIRAJA PRASANNA DAS	4669/2024
257	D-WP(C)/14266/2024 WP(C)/ /	PRAFULLA KUMAR GIRI MP	BHABANI PRASAD MOHANTY	4670/2024
258	D-WP(C)/14268/2024 WP(C)/ /	RAMESH KUMAR SAHOO MP	BIRAJA PRASANNA DAS	4671/2024
259	D-WP(C)/14270/2024 WP(C)/ /	RAJANIKANTA LENKA MP	BHABANI PRASAD MOHANTY	4672/2024
260	D-WP(C)/14273/2024 WP(C)/ /	SUBHASHREE RAY MP	BIRAJA PRASANNA DAS	4673/2024
261	D-WP(C)/25464/2022 WP(C)/25464/2022	SASMITA PRADHAN MP		4674/2024
262	D-WP(C)/14276/2024 WP(C)/ /	SUNAKAR PAL MP	TUKUNA KUMAR MISHRA	4675/2024
263	D-WP(C)/14277/2024 WP(C)/ /	YOGENDRA JAISWAL MP	BIRAJA PRASANNA DAS	4676/2024
264	D-WP(C)/14278/2024 WP(C)/ /	ICICI LAMBARD MP	ADAM ALI KHAN	4677/2024
265	D-WP(C)/14280/2024 WP(C)/ /	THE BRANCH MANAGER, SBI, BERHAMPUR MP	MANOJ KUMAR MOHAPATRA	4678/2024
266	D-WP(C)/14281/2024 WP(C)/ /	PRINCE SHIVHARE MP	BIRAJA PRASANNA DAS	4679/2024
267	D-WP(C)/14282/2024 WP(C)/ /	M/S BANESWAR DAS MP	BHABANI PRASAD MOHANTY	4680/2024
268	D-WP(C)/14283/2024 WP(C)/ /	LAXMI PRASAD MAHRA MP	BIRAJA PRASANNA DAS	4681/2024
269	D-WP(C)/14284/2024 WP(C)/ /	PRADEEP KUMAR BARIK MP	BIRAJA PRASANNA DAS	4682/2024
270	D-WP(C)/14285/2024 WP(C)/ /	M/S BIJAY KUMAR BARIK, BALASORE MP	BHABANI PRASAD MOHANTY	4683/2024
271	D-WP(C)/20007/2019 WP(C)/20007/2019	STATE OF ODISHA MP	ADDL.GOV.T.ADVOCATE	4684/2024
272	D-WP(C)/14286/2024 WP(C)/ /	DINESH KUMAR NAIDU MP	BIRAJA PRASANNA DAS	4685/2024
273	D-WP(C)/14291/2024 WP(C)/ /	BHUNESWAR VERMA MP	BIRAJA PRASANNA DAS	4686/2024
274	D-WP(C)/14293/2024 WP(C)/ /	RAM LAKHAN GUPTA MP	BIRAJA PRASANNA DAS	4687/2024
275	D-WP(C)/14294/2024 WP(C)/ /	BIJAYA KUMAR DIXIT MP	S.SUDHAKAR RAO	4688/2024
276	D-WP(C)/14298/2024 WP(C)/ /	MADHABA PATRO MP	TAPAS KUMAR ACHARYA	4689/2024
277	D-WP(C)/14300/2024 WP(C)/ /	AISHWARYARANI BEHERA MP	SAIBRATA RATH	4690/2024
278	D-WP(C)/14306/2024	AISHWARYARANI BEHERA	SAIBRATA RATH	

279	WP(C)/ / D-WP(C)/14318/2024	MP M/S SWASTIK STEVDORES PVT.LTD	KAJAL SAHOO	4691/2024
280	WP(C)/ / D-WP(C)/14319/2024	MP M/S JAGRUTI BOREWELLS	NIROD KUMAR SAHU	4692/2024
281	WP(C)/ / D-WP(C)/14320/2024	MP TAPASA KUMAR ROUT	NIROD KUMAR SAHU	4693/2024
	WP(C)/ /	MP		4694/2024